

ORISSA HIGH COURT

FILING REPORT AS ON :10/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/27290/2024	RANJIT DAS @ BAYA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	MARSHAGHAI /288 /2022 () //	
13	D-BLAPL/27296/2024	KISHORE MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /78 /2024 () //	
14	D-BLAPL/27297/2024	KIRAN KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NANDAPUR /20 /2018 () //	
15	D-BLAPL/27299/2024	PITABASA SANTA @ PITABASH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /56 /2022 () //	
16	D-BLAPL/27305/2024	SUJIT KANAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /707 /2021 () //	AOR20220001648C202400053
17	D-BLAPL/27309/2024	SK. HAQIM @SK. HAKIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /168 /2024 () //	AOD20240000364C202400033
18	D-BLAPL/27311/2024	PAKUA KHUNTIA @ PRAKASH KHUNTIA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KONARK /16 /2006 () //	
19	D-BLAPL/27312/2024	NARI @ NIRA @ NARENDRA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /82 /2022 () //	AOR20220001631C202400110
20	D-BLAPL/27314/2024	MELA NARENDRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /18 /2024 () //	AOR20220001631C202400109
21	D-BLAPL/27316/2024	SURESH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /256 /2024 () //	
22	D-BLAPL/27317/2024	KARTIKA BAGH @ PAPUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /97 /2017 () //	
23	D-BLAPL/27321/2024	PRASANTA NAIK @ PRASHANT NAYAK	SARAT KUMAR JENA	TITILAGARH /289 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27323/2024	MANJU MAHARANA	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27324/2024	RITESH BISWAL	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27326/2024	HARIHAR BEHERA	BIKRAM CHANDRA GHADEI	SATYABADI /114 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27332/2024	PUSPA CHHUALASINGH	RAMANI KANTA PATTANAIAK	KHAJURIPADA /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27334/2024	KESHA@KESHAB BEHERA	SOUBHAGYA KUMAR DASH	K.NUAGAON /236 /2020	AOR20220001631C202400108
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27338/2024	KALIA RANA @THESA KALIA @ BUDHIA	SRINIBAS PARIJA	R.UDAYAGIRI /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27340/2024	SANJIB KUMAR SETHI @ MUNA	SAKTI PRASAD DAS	KHANDAGIRI P.S. /546 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27343/2024	RAJA SAGARIA	GOPINATH MISHRA	MALKANGIRI /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27349/2024	NILA @ NILAMANI MEHER	SURYAKANTA DWIBEDI	BELPARA /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27352/2024	AMINA DAS	SURYAKANTA DWIBEDI	NAYAGARH SADAR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27355/2024	BAPUNI @ SUDHIR KUMAR SAHOO	SURYAKANTA DWIBEDI	CHAULIAGANJA /184 /2020	
		VS	VS	()	

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35	D-BLAPL/27361/2024	STATE OF ODISHA SANGRAM PARIDA @ SK. ROUNAK VS	JAYADEBA BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCE /54 /2024 ()	
36	D-BLAPL/27372/2024	STATE OF ODISHA RAHUL KUMAR VS	DEBA KUMAR RATH VS	// BHUBANESWAR G.R.P.S. /134 /2024 ()	
37	D-BLAPL/27376/2024	STATE OF ODISHA MD.IMRAN VS	DHIRENDRA NATH BEHERA VS	// DHANUPALI /305 /2016 ()	AOR20230000106C202400010
38	D-BLAPL/27377/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// HINJILI /331 /2024 ()	
39	D-BLAPL/27379/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// HINJILI /361 /2024 ()	
40	D-BLAPL/27380/2024	STATE OF ODISHA NIMAIN THATI VS	BIKASH KUMAR DASH VS	// BOUDH /12 /2024 ()	
41	D-BLAPL/27384/2024	STATE OF ODISHA DURYODHAN THATI VS	BIKASH KUMAR DASH VS	// BOUDH /12 /2024 ()	
42	D-BLAPL/27388/2024	STATE OF ODISHA SUBHRANSU SEKHAR PATRA VS	TUSAR KUMAR MISHRA VS	// CHHEND /161 /2024 ()	
43	D-BLAPL/27393/2024	STATE OF ODISHA RAKESH KUMAR NAYAK VS	ASHOK KUMAR PRADHAN VS	// BELLAGUNTHA /294 /2024 ()	
44	D-BLAPL/27400/2024	STATE OF ODISHA SUSANTA KUMAR ROUSTRAY VS	DIPTIREKHA NANDA VS	// CHAULIAGANJA /187 /2024 ()	
45	D-BLAPL/27401/2024	STATE OF ODISHA CHETABANI DAS VS	BHABANI SHANKAR DASPARIDA VS	// / 0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27402/2024	SANOJ SAHANI @ BABUA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /344 /2023 () //	
47	D-BLAPL/27407/2024	DHEERAJ KUAMR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /132 /2024 () //	
48	D-BLAPL/27413/2024	BAHADUR CHAPEYAR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDUA /48 /2021 () //	
49	D-BLAPL/27418/2024	SUNIL PRASAD VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
50	D-BLAPL/27420/2024	SK.AKRAM VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BAHALDA /10 /2022 () //	
51	D-BLAPL/27426/2024	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NAYAPALLI P.S. /202 /2023 () //	
52	D-BLAPL/27429/2024	PAITA DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
53	D-BLAPL/27431/2024	SUSANTA DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
54	D-BLAPL/27434/2024	KAMALA KANTA PRADHAN @ SIPULA VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	TANGI /176 /2024 () //	
55	D-BLAPL/27435/2024	RITESH BHOI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DEOGARH /353 /2024 () //	
56	D-BLAPL/27440/2024	DHARANI KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 () //	AOR20220000263C202400047
57	D-BLAPL/27443/2024	PRADEEP NAIK @ PRADEEP KUMAR NAIK	PRADIPTA BEURA	KHUNTUNI /139 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27445/2024	T.SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	PURUSHOTTAMPUR /862 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27450/2024	LAXMIKANT SAHOO	BIREN SANKAR TRIPATHY	CANTONMENT ROAD /140 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27453/2024	BANKA @ UTTAM MANGARAJ	NARENDRA PRASAD RATH	NACHUNI /169 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/27457/2024	BASANTA MAJHI @ TRINATH	SAMARENDRA BAHADUR	HEMGIR /284 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27459/2024	LOKNATH PRADHAN	SAMARENDRA BAHADUR	HEMGIR /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27460/2024	AMAR SHING BIRUA @ NARAYAN BIRUA @ SUKHEMESH PRAD DASH	DEVESH PRAD DASH	NAYAKOT /13 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27461/2024	SUDHAKAR	ASHOK DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27464/2024	TUTU BEHERA	SANGRAM KESHARI ROUT	KOTPAD /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27466/2024	TANU @ TANMAYA SAHU	SANGRAM KESHARI ROUT	B.SINGHPUR /143 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27469/2024	KANHU @ JAGANNATH BADU	PRAVASH CHANDRA JENA	JALESWAR /475 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/27472/2024	SUDIPTA SEN	PRAVASH CHANDRA JENA	EOW,BHUBANESWAR /13 /2013	
		VS	VS	()	

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69	D-BLAPL/27473/2024	STATE OF ODISHA TULU @ RAMESH PATASAHANI VS	RAMESH CHANDRA MAHARANA VS	// JATNI P.S. /45 /2023 ()	
70	D-BLAPL/27475/2024	STATE OF ODISHA DANARDAN NAHAK @ JANARDAN NAYAK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /686 /2024 ()	
71	D-BLAPL/27477/2024	STATE OF ODISHA M. SRIKANT VS	BIBEKANANDA MAHAPATRA VS	// DHARAMGARH /137 /2024 ()	
72	D-BLAPL/27478/2024	STATE OF ODISHA SARADA MAHESH GOYAL VS	KARUNAKAR RATH VS	// PATNAGARH /244 /2024 ()	
73	D-BLAPL/27483/2024	STATE OF ODISHA LINGARAJ SABAR VS	SUCHIT KUMAR NAYAK VS	// PATTAPUR (ASKA) /331 /2021 ()	
74	D-BLAPL/27487/2024	STATE OF ODISHA TUTUN @ CHANDAN BEHERA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /97 /2024 ()	
75	D-BLAPL/27489/2024	STATE OF ODISHA ANAND KUMAR SINGHI VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /281 /2024 ()	
76	D-BLAPL/27490/2024	STATE OF ODISHA TUKUNA @ PINKU @ BISHNU CHARAN BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /237 /2023 ()	
77	D-BLAPL/27492/2024	STATE OF ODISHA CHATURBHUJA PATRA VS	AMULYA RATNA PANDA VS	// BALLIGUDA /176 /2024 ()	
78	D-CMAPL/39127/2024	STATE OF ODISHA BISHNU PRASAD BISOYI VS	ADV. VS	// // ()	
79	D-CMAPL/39171/2024	STATE OF ODISHA ANANDA CHANDRA SUBUDHI VS	RAMA KRISHNA BISOI VS	// // ()	
		STATE OF ODISHA		//	

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80	D-CMAPL/39238/2024	BAIDYANATH MAJHI VS STATE OF ODISHA	ADV. VS	// 0 //	
81	D-CMAPL/39251/2024	SURYA KANTA RAY VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
82	D-CMAPL/39260/2024	SOUDAMINI PAL VS HENA DEI	DR. SUJATA DASH VS	// 0 //	
83	D-CMAPL/39271/2024	KUMUDA BHUJABAL VS SUJIT KUMAR PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //	
84	D-CMAPL/39292/2024	GAGAN BIHARI MOHANTY VS COMMNR.CONSolidATION,KHURDA	JAGAJIBAN PRADHAN VS	// 0 //	
85	D-CMAPL/39339/2024	CHAITANYA PRASAD HANSDAH VS STATE OF ODISHA	ADV. VS	// 0 //	
86	D-CMP/39201/2024	JATU SAHU VS SK.NABI BUX	BRAHMANANDA TRIPATHY VS	// 0 //	
87	D-CMP/39228/2024	BISWANATH DALAI VS RUTUSHREE RAUT	AMITAV TRIPATHY VS	// 0 //	
88	D-CMP/39231/2024	BASANTA BEHERA @ BASANTA KUMAR BEHERA VS RABINDRA BEHERA	AMIT PRASAD BOSE VS	// 0 //	
89	D-CMP/39235/2024	ANANTA KUMAR PARIDA VS HAREKRUSHNA PARIDA	AMIT PRASAD BOSE VS	// 0 //	
90	D-CMP/39315/2024	DAMAYANTI PANDA VS AKSHYA KUMAR SAHU	SATYA PRAKASH MAHAPATRA VS	// 0 //	AOR20220001431C202400019
91	D-CMP/39316/2024	BISWANATH DALAI	AMITAV TRIPATHY	//	

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		VS	VS	0	
		PADMANAV PATRA		//	
92	D-CONTC/39068/2024	RAJ KIRAN BHAISSAL	ADV	//	AOD20240000276C202400044
		VS	VS	0	
		S.K BHAR,CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED,KHURDA		//	
93	D-CONTC/39110/2024	CHITRASEN PRADHAN	ADV.	//	
		VS	VS	0	
		PINAKI MISHRA, IPS		//	
94	D-CONTC/39119/2024	DHARMANANDA SWAIN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		MANAS RANJAN BARIK, PRINCIPAL SECRETARY TO GOVT. LAW DEPARTMENT, ODISHA		//	
95	D-CONTC/39121/2024	SANUJIT DAS	ADV.	//	
		VS	VS	0	
		SRI VIR VIKRAM YADAV, I.A.S.,		//	
96	D-CONTC/39122/2024	SHIBA CHARAN MAJHI	ADV.	//	
		VS	VS	0	
		SRI VIR VIKRAM YADAV, I.A.S.,		//	
97	D-CONTC/39131/2024	PABITRA MOHAN SETHY	ADV.	//	
		VS	VS	0	
		DATTATRAYA BHAUSAHEB SHINDE, IAS		//	
98	D-CONTC/39135/2024	RAGHUNATH DAS	ADV	//	AOR20220001535C202400072
		VS	VS	0	
		SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, PR. AND DW. DEPTT.		//	
99	D-CONTC/39136/2024	DHABALESWAR SETHIA	ADV.	//	
		VS	VS	0	
		KARTIKA JALI, CEO, BHAWANIPATNA CENTRAL CO-OPERATIVE BANK LTD.		//	
100	D-CONTC/39147/2024	SAMAL NAIK	SOUMYA MISHRA	//	
		VS	VS	0	
		UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA		//	
101	D-CONTC/39150/2024	KAILASH CHANDRA BEHERA	ADV	//	AOR20220001535C202400073
		VS	VS	0	
		SUSHIL KUMAR LOHANI PRINCIPAL SECREATRY,PR. AND DW. DEPTT.		//	
102	D-CONTC/39152/2024	ROYARAM MUNDA	SOUMYA MISHRA	//	
		VS	VS	0	

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103	D-CONTC/39153/2024	UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA GOPINATH MUNDA VS	SOUMYA MISHRA VS	// // 0	
104	D-CONTC/39157/2024	UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA SUSHIL BIRUA VS	SOUMYA MISHRA VS	// // 0	
105	D-CONTC/39160/2024	UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA BALAMATI MUNDA VS	SOUMYA MISHRA VS	// // 0	
106	D-CONTC/39163/2024	UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA BASANTA KUMAR PRADHAN VS	ADV. VS	// // 0	
107	D-CONTC/39164/2024	MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, ORISSA TARANGABALA PRUSTY VS	ADV. VS	// // 0	
108	D-CONTC/39178/2024	SHUBHA SHARMA, IAS KRISHNA CHANDRA DALBEHERA VS	ADV. VS	// // 0	AOR20220001535C202400074
109	D-CONTC/39187/2024	SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPTT. MINA NAIK VS	ADV. VS	// // 0	
110	D-CONTC/39195/2024	BISHNUPADA SETHI, IAS PRATIVA SRICHANDAN VS	ADV. VS	// // 0	
111	D-CONTC/39200/2024	ASWATHY S., IAS RAMANARAYAN MISHRA VS	ADV. VS	// // 0	
112	D-CONTC/39219/2024	ASWATHY S., IAS SUMITRA SAMANTARAY VS	ADV. VS	// // 0	AOR20220004309C202400022
113	D-CONTC/39224/2024	V KIRTIVASAN, ARBITRATOR-CUM-COLLECTOR, KORAPUT GIRIDHARI PATTNAYAK VS	BIKRAM KESHARI MOHANTY VS	// // 0	
		YOGES BAHADUR KHURANIA, IPS		//	

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114	D-CONTC/39232/2024	SARAT CHANDRA MOHAPATRA VS KHETRA MOHAN SWAIN, TAHASILDAR, ATHAGARH	ADV. VS	// 0	
115	D-CONTC/39243/2024	SUDHIR RANJAN SAHU VS SALINI PANDIT, SECY., HEALTH AND FAMILY WELFARE BBSR	MONOMOY BASU VS	// 0	
116	D-CONTC/39258/2024	JAYANTI SAHOO VS SABITA SAHOO, OES-II	LAXMIKANTA MOHANTY VS	// 0	
117	D-CONTC/39261/2024	PRAGNYA PARAMITA SWAIN VS SADANANDA PRADHAN, OES-II	LAXMIKANTA MOHANTY VS	// 0	
118	D-CONTC/39264/2024	DEBENDRANATH SETHI VS SALINI PANDIT, IAS	ADV. VS	// 0	
119	D-CONTC/39266/2024	RAMESH CHANDRA MALLICK VS MANOJ SATYAWAN MAHAJAN, COLLECTOR, SUNDARGARH	ADV. VS	// 0	
120	D-CONTC/39269/2024	PRAKASH CHANDRA VAJANI VS SURENDRA KUMAR, IAS	ADV. VS	// 0	
121	D-CONTC/39273/2024	GANPATI PRADHAN VS SURENDRA KUMAR, IAS	ADV. VS	// 0	
122	D-CONTC/39276/2024	SUSIL KUMAR BEHERA VS ANU GARG, IAS	ADV. VS	// 0	
123	D-CONTC/39277/2024	PUSPANJALI KISHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0	
124	D-CONTC/39281/2024	PRASAD SUBUDHI VS SURENDRA KUMAR, IAS	ADV. VS	// 0	
125	D-CONTC/39284/2024	PARSURAM PRADHAN	ADV.	//	

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		VS	VS	0	
		ANU GARG, IAS		//	
126	D-CONTC/39291/2024	BALABHA NAIK@NAYAK	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
127	D-CONTC/39295/2024	RATNAKAR SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
128	D-CONTC/39298/2024	LINGARAJ SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
129	D-CONTC/39302/2024	SANTANU KUMAR PADHI	ADV.	//	
		VS	VS	0	
		SURENDRA KUMAR, IAS		//	
130	D-CONTC/39307/2024	SOFIA BANO	ADV.	//	
		VS	VS	0	
		SASWAT MISHRA, IAS		//	
131	D-CONTC/39309/2024	PRAFULLA KUMAR PATI	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
132	D-CONTC/39318/2024	M/S. SHREE BUILDER	ADV	//	AOR20220001657C202400045
		VS	VS	0	
		VIR VIKRAM YADAV COMMISSIONER CUM SECRETARY,		//	
133	D-CONTC/39320/2024	DIBYARANJAN SAHOO	ADV.	//	
		VS	VS	0	
		AKRURA BARIK, OES		//	
134	D-CONTC/39324/2024	PRANABANDHU KHETI	ADV.	//	
		VS	VS	0	
		SUSMITA SAHU, DEO, ANGUL		//	
135	D-CONTC/39327/2024	MAHENDRA BEHERA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
136	D-CRLA/27278/2024	DASARI KALEKA	CHANDRAKANTA NAYAK	LAXMIPUR /38 /2017	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLA/27378/2024	STATE OF ODISHA SUMANTA PRADHAN VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /64 /2014 ()	
138	D-CRLA/27394/2024	STATE OF ODISHA RANJIT BANARA @ PANDA VS	JAYAKRISHNA MOHAPATRA VS	// MOHULDIHA /40 /2020 ()	
139	D-CRLA/27455/2024	STATE OF ODISHA KUMAR JENA VS	BIKRAM CHANDRA GHADEI VS	// MARINE PENTHAKATA /43 /2019 ()	
140	D-CRLA/27458/2024	STATE OF ODISHA MALAY KUMAR BARIK VS	BISWAJIT NAYAK VS	// MAHANGA /5 /2021 ()	
141	D-CRLA/27462/2024	STATE OF ODISHA BABINI MALLIK VS	DEBASNAN DAS VS	// KENDRAPARA SADAR /324 /2023 ()	
142	D-CRLA/27485/2024	STATE OF ODISHA SANTOSH KUMAR MAHARANA VS	SHOVAN MISHRA VS	// VIGILANCE PS (BERHAMPUR) /1 /2013 ()	
143	D-CRLMA/27328/2024	STATE OF ODISHA(VIG.) SURENDRA NATH SETHI VS	BIKRAM KESHARI MOHANTY VS	// PIPLI /222 /2024 ()	
144	D-CRLMC/27280/2024	STATE OF ODISHA AKBAR SAHA VS	RAMAKANTA PANDA VS	// SINGLA /159 /2010 ()	
145	D-CRLMC/27283/2024	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	RAJKUMAR SUTAR VS	// PATTAMUNDAI /205 /2023 ()	
146	D-CRLMC/27285/2024	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	RAJKUMAR SUTAR VS	// PATTAMUNDAI /668 /2022 ()	
147	D-CRLMC/27294/2024	STATE OF ODISHA INDRAMANI SAHOO VS STATE OF ODISHA	HEMENTA KUMAR TRIPATHY VS	// NARASINGHPUR /124 /2021 () //	

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148	D-CRLMC/27301/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANITA SAHOO VS	BOLANGIR SADAR /51 /2015 () //	
149	D-CRLMC/27310/2024	LAXMIKANTA PUHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	AUL /83 /2019 () //	
150	D-CRLMC/27318/2024	SRIKANTA BEHERA @ SUKANTA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /7 /2023 () //	
151	D-CRLMC/27331/2024	GYANABRATA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /500 /2024 () //	
152	D-CRLMC/27354/2024	BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /112 /2024 () //	
153	D-CRLMC/27357/2024	NABAINA PRADHANI @NABIN VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	TENTULIKHUNTI /75 /2003 () //	AOD20240000656C202400001
154	D-CRLMC/27358/2024	NARESH MEHER VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /143 /2024 () //	
155	D-CRLMC/27359/2024	EJAJUL MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /162 /2024 () //	
156	D-CRLMC/27363/2024	DURGA MADHAB PANIGRAHI @DURGA PRASAD PANIGRAHI VS STATE OF ODISHA	CHHANNAM MUDULI VS	SHERAGADA /132 /2024 () //	AOR20220002820C202400011
157	D-CRLMC/27364/2024	NARESH MEHER VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /143 /2024 () //	
158	D-CRLMC/27370/2024	MOTISINGH DORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /162 /2022 () //	
159	D-CRLMC/27382/2024	PRASANNA ROUT@PRASANTA ROUT	DEEPAK KU SAHOO	KENDRAPARA SADAR /63 /2024	

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		VS	VS	()	
160	D-CRLMC/27383/2024	STATE OF ODISHA PABITRA NAIK	SUSANTA KUMAR BARAL	BARAMBA /144 /2015	AOR20220001297C202400055
		VS	VS	()	
161	D-CRLMC/27386/2024	STATE OF ODISHA KALPANA GUPTA @ SAHU	AMRITA MISHRA	JHARSUGUDA /607 /2020	
		VS	VS	()	
162	D-CRLMC/27387/2024	STATE OF ODISHA DEEPAK BEHERA	SURYAKANTA DWIBEDI	AIR FIELD P.S. /224 /2024	
		VS	VS	()	
163	D-CRLMC/27390/2024	STATE OF ODISHA SIBA NARAYAN PATRA @ SIBA PATRA	SURYAKANTA DWIBEDI	CHANDANPUR /109 /2004	
		VS	VS	()	
164	D-CRLMC/27391/2024	STATE OF ODISHA MANASH RANJAN PRUSTY	KSHIROD KUMAR ROUT	KENDRAPARA SADAR /106 /2022	
		VS	VS	()	
165	D-CRLMC/27395/2024	STATE OF ODISHA PRAKASH CHANDRA SINHA	SATYA NARAYAN MISHRA 4	BODEN /49 /2009	
		VS	VS	()	
166	D-CRLMC/27397/2024	STATE OF ODISHA RAMESH CHANDRA NAYAK	SURYAKANTA DWIBEDI	VIGILANCE PS (BERHAMPUR) /40 /2015	
		VS	VS	()	
167	D-CRLMC/27398/2024	STATE OF ODISHA(VIG.) SWALEHA KHATUN	DAYANIDHI MOHANTY	//0	
		VS	VS	()	
168	D-CRLMC/27405/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK	ANIRUDHA DAS	COLLIERY /148 /2022	
		VS	VS	()	
169	D-CRLMC/27408/2024	STATE OF ODISHA SK. AJHARUDDIN	SUSANTA KUMAR BARAL	BADAMBADI /434 /2023	AOR20220001297C202400056
		VS	VS	()	
170	D-CRLMC/27409/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK	ANIRUDHA DAS	COLLIERY /229 /2021	
		VS	VS	()	

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171	D-CRLMC/27411/2024	STATE OF ODISHA BIPIN KUMAR DAS @ BIPIN CHANDRA DAS VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400058
172	D-CRLMC/27414/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /304 /2021 ()	
173	D-CRLMC/27419/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /297 /2021 ()	
174	D-CRLMC/27427/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /300 /2021 ()	
175	D-CRLMC/27432/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /298 /2021 ()	
176	D-CRLMC/27437/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /301 /2021 ()	
177	D-CRLMC/27438/2024	STATE OF ODISHA GABAKA SURESH KUMAR @ BHASKAR VS	DEBASIS TRIPATHY VS	// MATHILI /189 /2023 ()	AOR20220001665C202400039
178	D-CRLMC/27442/2024	GABAKA DIPIKA MAMATA SAHOO VS	RAKESH KUMAR ROUSTRAY VS	// SALIPUR /54 /2023 ()	
179	D-CRLMC/27447/2024	STATE OF ODISHA AKSHYA KUMAR GARNAYAK VS	ANIRUDHA DAS VS	// COLLIERY /299 /2021 ()	
180	D-CRLMC/27463/2024	STATE OF ODISHA RABINDRA KANHAR VS	SATYA SHIVA DASH VS	// BOUDH /52 /2019 ()	
181	D-CRLMC/27471/2024	STATE OF ODISHA BIRAJ MOHAN MOHANTY VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	// BALASORE VIGILANCE /15 /2020 ()	

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182	D-CRLMC/27474/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	JAYDEEP PAL VS	MANGALA BAG /56 /2016 () //	
183	D-CRLMC/27480/2024	SIBANEE MOHANTY VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BALASORE VIGILANCE /15 /2020 () //	
184	D-CRLMC/27493/2024	UMAKANTA SINGH @ RAJU @ UMAKANTA SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HATIBARI /38 /2015 () //	
185	D-CRLMP/27335/2024	HARIHAR NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //	
186	D-CRLMP/27365/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	/ /0 () //	
187	D-CRLMP/27456/2024	SARASWATI TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADABAZAR /100 /2024 () //	
188	D-CRLREV/27277/2024	PRADEEP KUMAR PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	/ /0 () //	
189	D-CRLREV/27279/2024	BODAVALASA SANKAR RAO VS STATE OF ODISHA	S.S.RAY (2) VS	PARLAKHEMUNDI /166 /2024 () //	
190	D-CRLREV/27348/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PHIRINGIA /51 /2023 () //	
191	D-CRLREV/27441/2024	SUBHRAJYOTI SAHOO VS MANASWINI BEHERA	SAMVIT MOHANTY VS	/ /0 () //	
192	D-CRLREV/27452/2024	JITENDRIYA BAHADUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /2 /2020 () //	
193	D-CRLREV/27467/2024	SAGAR TIGGA	SAMARENDRA BAHADUR	RAJGANGPUR /272 /2022	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/39282/2024	THE DIVISIONAL MANAGER, T.P. CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR		//	
		VS	VS	0	
		SARITA RANA		//	
195	D-FAO/39289/2024	THE DIVISIONAL MANAGER, T.P. CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR		//	
		VS	VS	0	
		PRAMILA BHOI		//	
196	D-FAO/39343/2024	PRANAB KUMAR KUANR	K.K.SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-MACA/39101/2024	SUPHALA MOHAPATRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SUVENDU KUMAR MAHAPATRA		//	
198	D-MACA/39102/2024	R.M., ORIENTAL INSURANCE CO.LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		CHARULATA MUDULI		//	
199	D-MACA/39106/2024	HEMANT KUMAR DASH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SATYABAN MOHANTY		//	
200	D-MACA/39116/2024	JAGANNATH BEHERA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		M/S. LUCKY MINERALS, ANGUL		//	
201	D-MACA/39176/2024	D.M., M/S NATIONAL INSURANCE CO.LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		TILATTAMA BEHERA		//	
202	D-MACA/39189/2024	SR.D.M., M/S NATIONAL INSURANCE CO.LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		PADMABATI DAS		//	
203	D-MACA/39227/2024	NATIONAL INSURANCE CO. LTD., CUTTACK	NIBEDITA MOHANTY	//	
		VS	VS	0	
		BADAL KUMAR NAYAK		//	
204	D-MACA/39299/2024	M/S. CHOLAMANDALAM, M/S. GENERAL INSURANCE COMPANY LTD., BBSR		//	
		VS	VS	0	

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205	D-MATA/39337/2024	CHINTAPALLI LAVANYA TAPASWINI PALEI @ BARIK VS MINAKETAN PALEI	SWARUP KUMAR PATNAIK VS	// // 0 //	
206	D-MATA/39363/2024	SUMIT PATRA VS RASMITA PATRA@PATSAHANI	TRILOCHAN PANIGRAHI VS	// 0 //	
207	D-RSA/39312/2024	SAUMITRA KUMAR SAHU VS CHATURBHUJA PATRA	LALITENDU MISHRA VS	// 0 //	
208	D-RVWPET/39259/2024	SUNYALATA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
209	D-TRP(C)/39347/2024	ROJALIN DAS VS SANATANA MALLICK	MANAS KUMAR CHAND VS	// 0 //	
210	D-WA/39115/2024	STATE OF ODISHA VS KRUSHNA TAKRI	DHANANJAYA MUND,A.G.A VS	// 0 //	LOD20240000194C202400067
211	D-WA/39185/2024	DEEPAK KUMAR SAHOO VS THE MANAGING DIRECTOR, GRIDCO OFFICE, BBSR	SATYABRATA MOHANTY VS	// 0 //	
212	D-WA/39248/2024	M/S.DEV MEDICINES,CUTTACK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
213	D-WA/39351/2024	DR.SUSANTA KUMAR DEY VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
214	D-WA/39355/2024	BIREN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
215	D-WA/39362/2024	SANJULATA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	

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216	D-WA/39364/2024	EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, JODHPUR VS GANESH SPONGE IRON PVT. LTD., KEONJHAR	SURESH CHANDRA DASH VS SAILABALA JENA	// 0 //	
217	D-WP(C)/39063/2024	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS RANJAN KUMAR ROUT	// 0 //	
218	D-WP(C)/39064/2024	PRIYARANJAN MOHANTY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS SARADA PRASANNA SARANGI	// 0 //	
219	D-WP(C)/39065/2024 WP(C)/22656/2024	PRIYANKA GOUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS SARADA PRASANNA SARANGI	// 0 //	
220	D-WP(C)/39066/2024 WP(C)/22661/2024	ARUN KUMAR MAHAKUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS DEEPAK KUMAR PANI	// 0 //	
221	D-WP(C)/39067/2024	BALAKRISHNA DANDASENA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS TRILOCHAN DASH	// 0 //	
222	D-WP(C)/39069/2024	RAMESH CHANDRA PANIGRAHI VS STATE OF ODISHA	TRILOCHAN DASH VS KRUSHNA CHANDRA DASH	// 0 //	AOD20240000276C202400046
223	D-WP(C)/39070/2024	RABINDRANATH SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS TRILOCHAN DASH	// 0 //	
224	D-WP(C)/39071/2024	PRADEEPTA KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS SUBRAT KUMAR SAHU	// 0 //	AOD20240000276C202400045
225	D-WP(C)/39072/2024	ARCHANA PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS SITANSU MOHAN SINGH	// 0 //	AOD20240000781C202400002
226	D-WP(C)/39073/2024 WP(C)/22729/2024	CHITTA RANJAN BHOI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //	
227	D-WP(C)/39074/2024	AKSHAYA CHAND	SITANSU MOHAN SINGH	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
228	D-WP(C)/39075/2024	NITYA PRAKASH SINGH	RAMA KRISHNA BISOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39076/2024	BIKRAM SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/22732/2024	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/39077/2024	KANHU CHARAN RAUT	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR		//	
231	D-WP(C)/39078/2024	AJIT KUMAR PANDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
232	D-WP(C)/39079/2024	RASMITA KUMARI JENA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
233	D-WP(C)/39080/2024	KANHU CHARAN PRADHAN	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
234	D-WP(C)/39081/2024	GEETANJALI SINGH	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39082/2024	SAKHILATA SAHOO	BIJAYA KUMAR NAYAK (3)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39083/2024	PRAMOD KUMAR PATNAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39084/2024	NIRANJAN SAHU	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39085/2024	SANATAN MOHANTY	BRAJA KISHOR PANDA	//	
		VS	VS	0	

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239	D-WP(C)/39086/2024	STATE OF ODISHA PURNA CHANDRA BARAD VS	BRAJA KISHOR PANDA VS	// // 0	
240	D-WP(C)/39087/2024	STATE OF ODISHA RAGHUNATH SAHU VS	BRAJA KISHOR PANDA VS	// // 0	
241	D-WP(C)/39088/2024	STATE OF ODISHA SUGU ERASWAMY VS	BRAJA KISHOR PANDA VS	// // 0	
242	D-WP(C)/39089/2024	STATE OF ODISHA B.NAGARAJ ACHARYA VS	ANIL KUMAR DAS VS	// // 0	
243	D-WP(C)/39090/2024	STATE OF ODISHA DIBYA RANJAN BEHERA VS	ANIL KUMAR DAS VS	// // 0	
244	D-WP(C)/39091/2024	STATE OF ODISHA SUKANTI SETHI VS	BIPIN KUMAR NAYAK VS	// // 0	
245	D-WP(C)/39092/2024 WP(C)/22730/2024	STATE OF ODISHA RANJEETA PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
246	D-WP(C)/39093/2024	STATE OF ODISHA BASUDEV MALLA VS	BHABANI PRASAD TRIPATHY VS	// // 0	
247	D-WP(C)/39094/2024 WP(C)/22741/2024	STATE OF ODISHA MANJULATA MALLICK VS	KRISHNA CHANDRA SAHU VS	// // 0	
248	D-WP(C)/39095/2024 WP(C)/22737/2024	STATE OF ODISHA RANGALATA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	
249	D-WP(C)/39096/2024 WP(C)/22735/2024	STATE OF ODISHA AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	

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250	D-WP(C)/39097/2024 WP(C)/22740/2024	KUNTI RAHENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
251	D-WP(C)/39098/2024 WP(C)/22659/2024	DINABANDHU SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
252	D-WP(C)/39099/2024	SANDHYARANI DEVI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
253	D-WP(C)/39100/2024 WP(C)/22736/2024	BANKESWAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
254	D-WP(C)/39103/2024	JAYARAM NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	
255	D-WP(C)/39104/2024 WP(C)/22748/2024	KANAKA MAHANANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
256	D-WP(C)/39105/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //	
257	D-WP(C)/39107/2024 WP(C)/22743/2024	NIRUPAMA BADI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
258	D-WP(C)/39108/2024 WP(C)/22751/2024	GURUBARI MAHANANDIA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
259	D-WP(C)/39109/2024 WP(C)/22690/2024	RATNAKAR SA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
260	D-WP(C)/39111/2024	RANJITA JENA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/39112/2024	SATYAJIT PANDA	MANOJ KUMAR MOHANTY	//	

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	WP(C)/22670/2024	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/39113/2024	GENERAL MANAGER , IB VALLEY AREA, MCL,JHARKHAND VS JANMEJAY DIXIT	ARUN KISHOR SHARMA VS	// 0 //	
263	D-WP(C)/39114/2024	BIKRAM KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
264	D-WP(C)/39117/2024 WP(C)/22745/2024	JYOTI SANKAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
265	D-WP(C)/39118/2024 WP(C)/22738/2024	BIJAY KISHKOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
266	D-WP(C)/39120/2024 WP(C)/22744/2024	SUBHRAKANTA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
267	D-WP(C)/39123/2024 WP(C)/22739/2024	RAJ GOPAL GIRI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400070
268	D-WP(C)/39124/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
269	D-WP(C)/39125/2024	BISWANATH BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
270	D-WP(C)/39126/2024	NILACHALA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
271	D-WP(C)/39128/2024 WP(C)/22746/2024	JAGANNATH PRASAD BAURI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400071
272	D-WP(C)/39129/2024	GENERAL MANGER, IB VALLEY AREA, MCL LTD, JHARKHAND VS	ARUN KISHOR SHARMA VS	// 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39130/2024	KRUSHNA CHANDRA DIXIT SUBASH CHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// // 0 //	
274	D-WP(C)/39132/2024	CHITA RANJAN SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
275	D-WP(C)/39133/2024 WP(C)/22669/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA.	SUBHADUTTA ROURTRAY VS	// 0 //	
276	D-WP(C)/39134/2024	SANKAR BALIARSINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
277	D-WP(C)/39137/2024	LAXMI NARAYAN SETHY VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
278	D-WP(C)/39138/2024	JYOTILAL GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
279	D-WP(C)/39139/2024	SARADA PRASAD NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
280	D-WP(C)/39140/2024	HIMANSU SEKHAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
281	D-WP(C)/39141/2024	RATNAKAR PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
282	D-WP(C)/39142/2024	RANJIT BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
283	D-WP(C)/39143/2024	SANTOSH KUMAR BISHOYI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	

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284	D-WP(C)/39144/2024	RANJAN BIJULI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
285	D-WP(C)/39145/2024	RANJIT BEHERA VS STATE OF ODISHA	SUBASH CHANDR APANI VS	// 0 //	
286	D-WP(C)/39146/2024	SANTOSH KUMAR DALEI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	
287	D-WP(C)/39148/2024	SANJITA HARIJAN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //	
288	D-WP(C)/39149/2024	PRIYANKA DEHURY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
289	D-WP(C)/39151/2024	PADMA CHARAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
290	D-WP(C)/39154/2024	BALARAM KAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
291	D-WP(C)/39155/2024	DR. KUMUDA CHANDRA SATAPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
292	D-WP(C)/39156/2024	BIRENDRA KUMAR PANDA VS ODISHA FINANCIAL CORPORATION, CUTTACK	DEEPALI MAHAPATRA VS	// 0 //	
293	D-WP(C)/39158/2024	R.RAJENDRA PRASAD VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
294	D-WP(C)/39159/2024	PRASANNA KUMAR BHOI VS THE ADDL. DISTRICT MAGISTRATE, SUNDARGARH	UPENDRA KUMAR SAMAL VS	// 0 //	
295	D-WP(C)/39161/2024	DAYANIDHI SAHOO	BIKRAM PRATAP DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/39162/2024	USHARANI SHIL	MAHESWAR MOHANTY	//	
		VS	VS	0	
		COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI		//	
297	D-WP(C)/39165/2024	JAHARLAL MOHANTY	BIRENDRA KUMAR PARDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/39166/2024	SOURENDRI NAIK @ SAIRINDRI NAIK	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/39167/2024	VIJAY KUMAR HALDAR	MAHESWAR MOHANTY	//	
		VS	VS	0	
		JOINT COMMISSIONER (SURVEY AND SETTLEMENT) CUM COLLECTOR, MALKANGIRI		//	
300	D-WP(C)/39168/2024	SIMA DUNGUNG	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		INDIAN OIL CORPORATION LTD., MUMBAI		//	
301	D-WP(C)/39169/2024	SUMITRA MAJHI	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/39170/2024	KAPILAS INDUSTRIAL TRAINING CENTRE, DHENKANAL	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/39172/2024	BARI INDUSTRIAL TRAINING CENTER, JAJPUR	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/39173/2024	PRAMILA DEO	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/39174/2024	ORISSA INDUSTRIAL TRAINING CENTRE, ANGUL	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/39175/2024	TUKUNA PADHIARY	NIHAL RATH	//	
		VS	VS	0	

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307	D-WP(C)/39177/2024	STATE OF ODISHA ANIRUDHA DAS VS	RAMDAS ACHARY VS	// // ()	
308	D-WP(C)/39179/2024	STATE OF ODISHA M/S.DURYODHAN SWAIN VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400052
309	D-WP(C)/39180/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA M/S. DURYODHAN SWAIN VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400051
310	D-WP(C)/39181/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA PUJAB NATIONAL BANK, CUTTACK VS	ANJAN KUMAR BISWAL VS	// // ()	
311	D-WP(C)/39182/2024	COLLECTOR AND DISTRICT MAGISTRATE, DEHNKANAL ANANDA CHANDRA BEHERA VS	SAILABALA JENA VS	// // ()	
312	D-WP(C)/39183/2024	STATE OF ODISHA UPENDRA BISOI VS	SAILABALA JENA VS	// // ()	
313	D-WP(C)/39184/2024	STATE OF ODISHA INARANI DANDAPAT VS	ANJAN KUMAR BISWAL VS	// // ()	
314	D-WP(C)/39186/2024	STATE OF ODISHA RAJANIKANTA PRUSTY VS	KRISHNA CHANDRA SAHU VS	// // ()	
315	D-WP(C)/39188/2024 WP(C)/22753/2024	STATE OF ODISHA GOLAP SAHU VS	ASHOK KUMAR DAS VS	// // ()	
316	D-WP(C)/39190/2024	STATE OF ODISHA GURU PRASAD BEHERA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	
317	D-WP(C)/39191/2024 WP(C)/22754/2024	THE CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK AMITA PATNAIK VS	SAIBRATA RATH VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/39192/2024	JUGAL KISHORE SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
319	D-WP(C)/39193/2024 WP(C)/22752/2024	ASHOK KUMAR SETHI VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SAIBRATA RATH VS	// 0 //	
320	D-WP(C)/39194/2024	PRATAP CHANDRA PATTNAIK VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
321	D-WP(C)/39196/2024	KAJAL SATHUA VS KAILASH CHANDRA KAMILA	AMITAV TRIPATHY VS	// 0 //	
322	D-WP(C)/39197/2024	FIROJ PARIDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
323	D-WP(C)/39198/2024	SUREN PATTNAIK VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
324	D-WP(C)/39199/2024 WP(C)/22696/2024	AMIYA KUMAR SWAIN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
325	D-WP(C)/39202/2024	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST, KHERKHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
326	D-WP(C)/39203/2024	JUDHISTIR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
327	D-WP(C)/39204/2024	SANDHYA RANI MAHARANA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //	
328	D-WP(C)/39205/2024	BISWANATH ROUT VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
329	D-WP(C)/39206/2024	HARESH CHANDRA MUDULI	NIRANJAN LENKA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/39207/2024	PAKI UMA PATNAIK	ASHOK KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//	
331	D-WP(C)/39208/2024	VARSHA SUNDARKA	SMRUTIREKHA DASH	//	
		VS	VS	0	
		COMNR OF CT AND GST, CUTTACK		//	
332	D-WP(C)/39209/2024	GURU KRUSHNA PRASAD	ASHOK KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//	
333	D-WP(C)/39210/2024	PRAMOD CHANDRA DAS	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/39211/2024	SUBASH CHANDRA SWAIN	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/39212/2024	JANARDAN DEHURY	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		LOPAMUDRA PRADHAN		//	
336	D-WP(C)/39213/2024	SKR ITC, JAJAPUR	PAMI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/39214/2024	SHRIMATI KHUNTIA	GIRIJA NANDANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/39215/2024	SURATNA GHOSE	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/39216/2024	RADHESHYAM BAG	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
340	D-WP(C)/39217/2024	NIRUPAMA MAHAPATRA	SATYAJIT SAMAL	//	
		VS	VS	0	

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341	D-WP(C)/39218/2024	STATE OF ORISSA M/S UTKAL ALUMINA INTERNATIONAL LTD VS THE PRISIDING OFFICER, KORAPUT	BIRAJA PRASAD TRIPATHY VS	// // 0	
342	D-WP(C)/39220/2024	SUNITI PATEL VS STATE OF ORISSA	SATYAJIT SAMAL VS	// // 0	
343	D-WP(C)/39221/2024	SANJUKTA MALIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // 0	AOR20220004152C202400045
344	D-WP(C)/39222/2024	DR LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // 0	AOR20220003344C202400005
345	D-WP(C)/39223/2024	HADU BANDHU PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// // 0	
346	D-WP(C)/39225/2024	PADMA LOCHAN JENA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// // 0	
347	D-WP(C)/39226/2024	JAYANTI DASH VS STATE OF ORISSA	SATYAJIT SAMAL VS	// // 0	
348	D-WP(C)/39229/2024	DR.RAJAKISHORE BARAD VS CHIEF MANAGER CUM A.O., UCO BANK, BBSR	ANANTA NARAYAN PATTANAYAK VS	// // 0	
349	D-WP(C)/39230/2024	CHANDAN MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// // 0	
350	D-WP(C)/39233/2024	AMAR KUMAR SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // 0	
351	D-WP(C)/39234/2024	JAGDISH PRASAD SAMANTRAY VS STATE OF ODISHA	NIHAL RATH VS	// // 0	

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352	D-WP(C)/39236/2024	SIDOINE KENGURUKA VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //	
353	D-WP(C)/39237/2024	S.D.O. ELECTRICAL, SAMBALPUR ELECTRICAL DIVISION, SAMBALPUR VS NIMAI CHARAN GHOSH	PRASANTA KUMAR TRIPATHY VS	// 0 //	
354	D-WP(C)/39239/2024	ESO, SAHASPUR, TPWODL, SAMBALPUR VS JYOTIPRABHA PRUSETH	PRASANTA KUMAR TRIPATHY VS	// 0 //	
355	D-WP(C)/39240/2024	THE S.D.O-II, DHANUPALI, SEED, TPWODL, SAMBALPUR VS NARAYAN BHOI	PRASANTA KUMAR TRIPATHY VS	// 0 //	
356	D-WP(C)/39241/2024	BALARAM NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
357	D-WP(C)/39242/2024	SHREEKSHETRA SCHOOL OF NURSING, KENDRAPARA VS STATE OF ODISHA	RAGARIKA SAHOO VS	// 0 //	
358	D-WP(C)/39244/2024	DHANESWAR MOHANTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
359	D-WP(C)/39245/2024	M/S. S.K.MOHAPATRA, CUTTACK VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //	
360	D-WP(C)/39246/2024	SANJAYA KUMAR KAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
361	D-WP(C)/39247/2024	RAM PRASAD PATRO VS COMMISSIONER OF ENDOWMENT ODISHA, BBSR	SUBASH CHANDRA PRADHAN VS	// 0 //	
362	D-WP(C)/39249/2024	ANASUYA DEVI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
363	D-WP(C)/39250/2024	UNION OF INDIA	DIPTI RANJAN BHOKTA	//	

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		VS	VS	()	
364	D-WP(C)/39252/2024	SARMISTA PRIYADARSINI KADAMBINI SAHOO	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
365	D-WP(C)/39253/2024	STATE OF ODISHA GOKULANANDA NAYAK	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
366	D-WP(C)/39254/2024	STATE OF ODISHA GUDLA SATISH	ANKITA MUKHERJI	//	
		VS	VS	()	
367	D-WP(C)/39255/2024	COLLECTOR, KORAPUT TAPAN KUMAR SAHOO	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
368	D-WP(C)/39256/2024	STATE OF ODISHA ARJOON CHARAN SIA	SIDHESWAR MALLIK	//	
		VS	VS	()	
369	D-WP(C)/39257/2024	STATE OF ODISHA BIGYAN KUMAR SWAIN	SIDHESWAR MALLIK	//	
		VS	VS	()	
370	D-WP(C)/39262/2024	STATE OF ODISHA AKSHAYA KUMAR SAHOO @ AKHAYA KR. SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
371	D-WP(C)/39263/2024	STATE OF ODISHA RAJMOHAN SENAPATI	SIDHESWAR MALLIK	//	
		VS	VS	()	
372	D-WP(C)/39265/2024	STATE OF ODISHA BISWARANJAN BARAL	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
373	D-WP(C)/39267/2024	STATE OF ODISHA MUKESH CHANDRA SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
374	D-WP(C)/39268/2024	UNION OF INDIA KHULANA PATRA	SUSANTA KUMAR BARAL	//	AOR20220001297C202400057
		VS	VS	()	

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375	D-WP(C)/39270/2024	STATE OF ODISHA HARAPRASAD BISOYI VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	
376	D-WP(C)/39272/2024	Sujit Dash VS Jasmin Dash	Kabir Kumar Jena VS	// // 0	AOD20240000733C202400004
377	D-WP(C)/39274/2024	Purna Chandra Sahoo VS THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	Basudev Barik VS	// // 0	
378	D-WP(C)/39275/2024	Sushil Kumar Biswal VS UNION OF INDIA	Soumya Ranjan Mohanty VS	// // 0	
379	D-WP(C)/39278/2024	Netrananda Brahma VS STATE OF ODISHA	Saswati Mohapatra VS	// // 0	
380	D-WP(C)/39279/2024	Subash Mohanty VS NATIONAL HIGHWAY AUTHORITY OF INDIA REPRESENTED THROUGH ITS PROJECT DIRECTOR, NHAI, JAJPUR	Sabita Ranjan Pattnaik VS	// // 0	
381	D-WP(C)/39280/2024	Surendranath Pradhan VS STATE OF ODISHA	Kabiraj Pradhan VS	// // 0	
382	D-WP(C)/39283/2024	Khirodini Dehury VS COMMISSIONER CUM SECY TRANSPORT DEPT, ANGUL	Sujata Jena VS	// // 0	
383	D-WP(C)/39285/2024	Ranjit Kumar Swain VS STATE OF ODISHA	Sadasiva Patra (1) VS	// // 0	
384	D-WP(C)/39286/2024	Prafulla Mahabhoi VS STATE OF ODISHA	Prasanna Kumar Dash VS	// // 0	
385	D-WP(C)/39287/2024	Soumyashree Manna VS STATE OF ODISHA	Manoranjan Muduli VS	// // 0	

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386	D-WP(C)/39288/2024	BASANTI NAYAK VS STATE OF ODISHA	DINESH CHANDRA RAY VS	// 0 //	
387	D-WP(C)/39290/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
388	D-WP(C)/39293/2024	PARSHURAM ADAJUAD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
389	D-WP(C)/39294/2024	NALINI BEHERA VS STATE OF ODISHA	GOPAL AGARWAL VS	// 0 //	
390	D-WP(C)/39296/2024	KUNJA BIHARI PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
391	D-WP(C)/39297/2024	BASANTA PADHAN @ PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
392	D-WP(C)/39300/2024	BASANTA PADHAN @ PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
393	D-WP(C)/39301/2024	M/S. TARUNA DEHURY, BBSR VS ADDITIONAL STATE TAX OFFICER, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //	
394	D-WP(C)/39303/2024	GAYATRI CHINDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
395	D-WP(C)/39304/2024	NAMUNA CHINDA @ NAMUNI CHINDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
396	D-WP(C)/39305/2024	M/S. SUNIL KUMAR MOHANTY, BBSR VS STATE TAX OFFICER, BBSR	ITISHREE TRIPATHY VS	// 0 //	
397	D-WP(C)/39306/2024	TAHASIL PAHARIA @ KAMAR	MOHENDRA KUMAR MOHAPATRO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/39308/2024	GHASIRAM MAJHI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/39310/2024	M/S. RAMAKANTA SWAIN, JAGATSINGHPUR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL CT AND GST OFFICER, JAGATSINGHPUR		//	
400	D-WP(C)/39311/2024	MANORAMA INDUSTRIAL TRAINING CENTRE, MAYURBHANJ	SURESH KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/39313/2024	M/S. B C SAHU ASSOCIATES, GANJAM	ITISHREE TRIPATHY	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, GANJAM		//	
402	D-WP(C)/39314/2024	MATA BAISHNO DEVI INDUSTRIAL TRAINING CENTRE, MAYURBHANJ	IREN MAYA BHARDAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
403	D-WP(C)/39317/2024	JITENDRA KUMAR CHAND	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/39319/2024	M/S. NILESH KUMAR PRADHAN	KAJAL SAHOO	//	AOR20220001613C202400074
		VS	VS	0	
		SUPERINTENDENT CGST, ANGUL		//	
405	D-WP(C)/39321/2024	PREMNATH SAHU	ITISHREE TRIPATHY	//	
		VS	VS	0	
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
406	D-WP(C)/39322/2024	PARAMESWAR MAHADEVA BIJE TRUST SWAM PATRA KONDHUMA	ANAND KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/39323/2024	KANAKLATA SWAIN	DEEPAK KUMAR RATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/39325/2024	RAJKISHORE MISHRA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/39326/2024	STATE OF ODISHA GOPINATH MOHARANA VS	INDRAMANI SAHOO VS	// // 0	
410	D-WP(C)/39328/2024	STATE OF ODISHA PRABHAT KUMAR CHOUDHURY VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
411	D-WP(C)/39329/2024	STATE OF ODISHA MANORAMA BISWAL @ BOITAI VS	ASHOK DAS VS	// // 0	
412	D-WP(C)/39330/2024	STATE OF ODISHA HEMANTA KUMAR SAHU VS	ASHOK DAS VS	// // 0	
413	D-WP(C)/39331/2024	THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // 0	
414	D-WP(C)/39332/2024	STATE OF ODISHA GIRIDHARI PRADHAN VS	INDRAMANI SAHOO VS	// // 0	
415	D-WP(C)/39333/2024	STATE OF ODISHA SUNARAM SABAT VS	ASITA KUMAR NAYAK VS	// // 0	
416	D-WP(C)/39334/2024	STATE OF ODISHA SUNARAM SABAT VS	SARADA DASH VS	// // 0	
417	D-WP(C)/39335/2024	STATE OF ODISHA ANJANA SUKLA VS	MANOJ KUMAR MOHANTY VS	// // 0	
418	D-WP(C)/39336/2024	STATE OF ODISHA SUNARAM SABAT VS	SUMANTA BHUYAN VS	// // 0	
419	D-WP(C)/39338/2024	STATE OF ODISHA SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/39340/2024	SHARATH NAG RAHULA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
421	D-WP(C)/39341/2024	DAYANIDHI DAS VS THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD. BALESWAR	JANAKI KANTA MAHAPATRA VS	// 0 //	
422	D-WP(C)/39342/2024	T. KARTIKESWAR SARAB VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //	
423	D-WP(C)/39344/2024	SRIJAN PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
424	D-WP(C)/39345/2024	NIRANJAN PALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
425	D-WP(C)/39346/2024	PRAHALLAD MALLICK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
426	D-WP(C)/39348/2024	BICHITRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
427	D-WP(C)/39349/2024	SAILABALA JENA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
428	D-WP(C)/39350/2024	INTERNATIONAL GOUDIYA VEDANTA TRUST, NEW DELHI VS STATE OF ODISHA	DEKESH BEHERA VS	// 0 //	
429	D-WP(C)/39352/2024	RAMA CHANDRA MAHAKUDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
430	D-WP(C)/39353/2024	BIPIN BIHARI BASTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
431	D-WP(C)/39354/2024	SUCHITRA SAHOO	KUNAL KUMAR SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/39356/2024	KAMADEV JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/39357/2024	KUBER CHARAN BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/39358/2024	B.GOURI PRASAD	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/39359/2024	BIJAYA KUMAR BISWAL	ASISH KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/39360/2024	DUSMNTA MAJHI	ASISH KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/39361/2024	SATYANARAYAN SINGH	ASISH KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/27272/2024	SUBHANKAR SAHOO	RAJENDRA NARAYAN ROUT	BHANJPUR /155 /2024	AOR20220001558C202400134
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/27275/2024	HARI ROUT	BIJAYA KUMAR SAHOO	ODAGAON /65 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/27276/2024	MOHAN SAHOO	BIJAYA KUMAR NAYAK (3)	ODAGAON /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/27281/2024	JAYA PRADHAN @ JAYI PRADHAN	NARENDRA KUMAR LENKA	ODAGAON /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/27282/2024	JATINTRA LENKA @ MANTU LENKA	KHAGESWAR BEHERA	CUTTACK SADAR /468 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/27284/2024	STATE OF ODISHA AMIYA RANJAN JENA VS	KHAGESWAR BEHERA VS	// KOKSARA /247 /2023 ()	
444	D-ABLAPL/27286/2024	STATE OF ODISHA HIROD BAGH VS	DEEPANKAR PANIGRAHY VS	// DASMANTAPUR /126 /2024 ()	AOR20220000794C202400016
445	D-ABLAPL/27289/2024	STATE OF ODISHA KUMAR SAGAR VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /272 /2024 ()	
446	D-ABLAPL/27291/2024	STATE OF ODISHA JITEN LAKRA VS	KANANBALA ROY CHOUDHURY VS	// HATIBARI /149 /2024 ()	
447	D-ABLAPL/27292/2024	STATE OF ODISHA SWARUPA PARUA VS	SAURAV TIBREWAL VS	// PATNAGARH /267 /2024 ()	
448	D-ABLAPL/27293/2024	STATE OF ODISHA MD. SAHIL VS	ANIRUDHA DAS VS	// TITILAGARH /354 /2024 ()	
449	D-ABLAPL/27295/2024	STATE OF ODISHA CHINMAYEE PANDA VS	BISWABHUSAN DAS VS	// KUJANGA /434 /2024 ()	
450	D-ABLAPL/27298/2024	STATE OF ODISHA OLA MALLIK@RAMESH MALLIK VS	SARAT KUMAR RAYAGURU VS	// // ()	AOR20220001157C202400010
451	D-ABLAPL/27300/2024	STATE OF ODISHA SURYAKANRTA SENAPATI @ BABAN VS	RAMA CHANDRA RAY VS	// JENAPUR /294 /2024 ()	
452	D-ABLAPL/27302/2024	STATE OF ODISHA DANDAPANI GOUDA VS	SOUBHAGYA KUMAR DASH VS	// GRAM GANJAM /145 /2024 ()	AOR20220001631C202400107
453	D-ABLAPL/27303/2024	STATE OF ODISHA KHAGAPATI PANGI VS	ARIJEET MISHRA VS	// JEYPORE SADAR /73 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/27304/2024	AMIT BOSH VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /215 /2023 () //	
455	D-ABLAPL/27306/2024	PONNADA SHIVA@P.SHIVA@P.SHIVA ACHARY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NIMAKHANDI /228 /2024 () //	AOR20220001631C202400106
456	D-ABLAPL/27307/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 () //	
457	D-ABLAPL/27308/2024	LAXMAN MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /207 /2024 () //	
458	D-ABLAPL/27313/2024	SITARAM PAHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 () //	AOR20220001631C202400105
459	D-ABLAPL/27315/2024	DEBABRATA PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 () //	
460	D-ABLAPL/27319/2024	KHETRA MOHAN DASH @ SARAT DASH VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /165 /2024 () //	
461	D-ABLAPL/27320/2024	SUBHALAKSMI MISHRA @ SUBHA VS STATE OF ODISHA	SANJIT MISHRA VS	SUNABEDA /148 /2024 () //	
462	D-ABLAPL/27322/2024	NISHAMANI BARIK @ TIKINA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /312 /2020 () //	
463	D-ABLAPL/27325/2024	SHANTI SWAROOP MISHRA VS STATE OF ODISHA(VIG.)	RAMDAS ACHARY VS	/ /0 () //	
464	D-ABLAPL/27327/2024	SURAJ BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
465	D-ABLAPL/27329/2024	BINODINI MOHAPATRA @ TRIPATHY	SEPHALEE DAS	CUTTACK VIGILANCE /24 /2024	

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		VS	VS	()	
466	D-ABLAPL/27330/2024	STATE OF ODISHA(VIG.) SABYASACHI JENA	RAMANI KANTA PATTANAIAK	CHHEND /166 /2024	
		VS	VS	()	
467	D-ABLAPL/27333/2024	STATE OF ODISHA MD. AHESAN @ TUNA	DEBASHIS ROUSTRAY	TIGIRIA /226 /2023	
		VS	VS	()	
468	D-ABLAPL/27336/2024	STATE OF ODISHA BIJAYA KUMAR MALLICK	ANJAN KUMAR BISWAL	/ /0	
		VS	VS	()	
469	D-ABLAPL/27337/2024	STATE OF ODISHA TAPAS KUMAR SAHU	NIRANJAN LENKA	SAHADEV KHUNTA /327 /2024	
		VS	VS	()	
470	D-ABLAPL/27339/2024	STATE OF ODISHA AMRITA SUMAN MANTRY	HEMANTA KUMAR MOHANTA	BAISINGA /159 /2020	
		VS	VS	()	
471	D-ABLAPL/27341/2024	STATE OF ODISHA SUSANTA KUMAR PATRA	PRANATI SETHI	/ /0	
		VS	VS	()	
472	D-ABLAPL/27342/2024	STATE OF ODISHA RAKESH PUHAN	AJIT KUMAR MOHANTY	KHUNTUNI /129 /2021	
		VS	VS	()	
473	D-ABLAPL/27344/2024	STATE OF ODISHA RAHUL BEHERA	DEBENDRA KUMAR DHAR	PARJANG /391 /2024	
		VS	VS	()	
474	D-ABLAPL/27345/2024	STATE OF ODISHA WILLSON SEMILI	SIDHARTHA MISHRA	RAYAGADA TOWN /287 /2024	
		VS	VS	()	
475	D-ABLAPL/27346/2024	STATE OF ODISHA BANAMALI KHURA	SABYASACHI MISHRA	TUREIKELA /270 /2024	
		VS	VS	()	
476	D-ABLAPL/27347/2024	STATE OF ODISHA HASIB KHAN	SURYAKANTA DWIBEDI	GOPALPUR /192 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/27350/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SURYAKANTA DWIBEDI VS	// RANPUR /309 /2024 ()	
478	D-ABLAPL/27351/2024	STATE OF ODISHA DEEPAK BEHERA VS	SURYAKANTA DWIBEDI VS	// AIR FIELD P.S. /224 /2024 ()	
479	D-ABLAPL/27353/2024	STATE OF ODISHA RAMESH KUMAR BISWAL VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /97 /2022 ()	
480	D-ABLAPL/27356/2024	STATE OF ODISHA SK. SAMSER MOHAMMAD @ SK SAMSER VS	AJIT CHANDRA MOHAPATRA VS	// BHADRESWAR /130 /2024 ()	
481	D-ABLAPL/27360/2024	STATE OF ODISHA MANORANJAN BISWAL VS	SURYAKANTA DWIBEDI VS	// RANPUR /127 /2018 ()	
482	D-ABLAPL/27362/2024	STATE OF ODISHA MAHESWAR RAO @ ALLURI MAHESWAR RAO VS	SURYAKANTA DWIBEDI VS	// BELPARA /268 /2023 ()	
483	D-ABLAPL/27366/2024	STATE OF ODISHA AJAY JENA @ AJU VS	ASIT KUMAR JENA VS	// BALASORE TOWN /293 /2024 ()	
484	D-ABLAPL/27367/2024	STATE OF ODISHA RANJIT PATTANAİK VS	SURYAKANTA DWIBEDI VS	// RANPUR /31 /2021 ()	
485	D-ABLAPL/27368/2024	STATE OF ODISHA SILU SETHI @ SETHY VS	GOPABANDHU MISRA VS	// JARAPADA /184 /2024 ()	AOR20220001297C202400054
486	D-ABLAPL/27369/2024	STATE OF ODISHA SUKUMAR DHAL VS	ASIT KUMAR JENA VS	// KAMARDA /114 /2024 ()	
487	D-ABLAPL/27371/2024	STATE OF ODISHA ALEKHA BIHARI PARIDA @ ALEKHA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHANDAPUR /158 /2024 ()	

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488	D-ABLAPL/27373/2024	GOREKH NATH MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /212 /2024 () //	
489	D-ABLAPL/27374/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BALIKUDA /197 /2024 () //	
490	D-ABLAPL/27375/2024	MAHENDRA BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /163 /2024 () //	
491	D-ABLAPL/27381/2024	BHABANI SHANKAR MOHANTY VS STATE OF ODISHA	BIJAY JENA VS	KHARABEL NAGAR P.S. /363 /2024 () //	
492	D-ABLAPL/27385/2024	KIRTI RANJAN MOHAPATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /862 /2024 () //	
493	D-ABLAPL/27389/2024	BISWAJIT BISWAL @ BISWARANJAN @ KHANU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /850 /2024 () //	
494	D-ABLAPL/27392/2024	SANJULATA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /456 /2024 () //	
495	D-ABLAPL/27396/2024	DEVI PRASAD DAS @ BHOLA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /825 /2024 () //	
496	D-ABLAPL/27399/2024	MANGULU @ MD ARBAJ VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA MODEL /357 /2019 () //	
497	D-ABLAPL/27403/2024	SANJAYA KUMAR PRUSTY VS UNION OF INDIA (RAILWAY)	DIPTIREKHA NANDA VS	/ /0 () //	
498	D-ABLAPL/27404/2024	MIRZA NESARUDDIN BAIG VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PURUNABAZAR /152 /2020 () //	
499	D-ABLAPL/27406/2024	LIMAN SETH	SAMARENDRA BAHADUR	HEMGIR /275 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/27410/2024	STATE OF ODISHA MANJIT OJHA	ADITI HOTA	INDUASTRIAL,NISA /271 /2024	//
		VS	VS	()	
501	D-ABLAPL/27412/2024	STATE OF ODISHA HIMANSHU PRADHAN	SATYA NARAYAN MISHRA 4	GURUDIJHATIA /18 /2023	//
		VS	VS	()	
502	D-ABLAPL/27415/2024	STATE OF ODISHA DEBASIS BAITAL	DINESH RAY	DHARAKOT PS /230 /2024	//
		VS	VS	()	
503	D-ABLAPL/27416/2024	STATE OF ODISHA MANJU @ KAMINI DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /412 /2024	//
		VS	VS	()	
504	D-ABLAPL/27417/2024	STATE OF ODISHA SURYANARAYAN BEHERA	BAIJAYANTI MOHANTY	TIRTOL /435 /2024	//
		VS	VS	()	
505	D-ABLAPL/27421/2024	STATE OF ODISHA AINTHA BEHERA	SURYAKANTA DWIBEDI	NUAGAON /126 /2024	//
		VS	VS	()	
506	D-ABLAPL/27422/2024	STATE OF ODISHA ALOK KUMAR DASH	RUPESH KUMAR MOHANTY	KOREI /166 /2024	//
		VS	VS	()	
507	D-ABLAPL/27423/2024	STATE OF ODISHA PRAVAKAR MARTHA	MITHUN DAS	BEGUNIA P.S. /128 /2024	//
		VS	VS	()	
508	D-ABLAPL/27424/2024	STATE OF ODISHA MAMATA SAHOO	ACHYUTANANDA PATTANAIAK	JANKIA P.S. /101 /2017	//
		VS	VS	()	
509	D-ABLAPL/27425/2024	STATE OF ODISHA AZAD MOHAMMED	AMIT KUMAR PATRA	BAGHAMARI /15 /2021	//
		VS	VS	()	
510	D-ABLAPL/27428/2024	STATE OF ODISHA ROSANA KUMAR BADAJENA @ ROSANA BADAJENA	ACHYUTANANDA PATTANAIAK	NIALI /335 /2024	//
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/27430/2024	STATE OF ODISHA AKASH @ GOBARDHAN PARICHHA VS	JUGALA KISHORE PANDA VS	// KANTAMAL /153 /2024 ()	
512	D-ABLAPL/27433/2024	STATE OF ODISHA KANHU BEHERA VS	RAKESH KUMAR ROUSTRAY VS	// / /0 ()	
513	D-ABLAPL/27436/2024	STATE OF ODISHA RAJIB BISWAL @ RAJENDRA BISWAL VS	PRAKASH KUMAR SAMAL VS	// / /0 ()	
514	D-ABLAPL/27439/2024	STATE OF ODISHA SAFIQUE AHMAD VS	RABINDRA NATH PRUSTY VS	// KANPUR /75 /2024 ()	
515	D-ABLAPL/27444/2024	STATE OF ODISHA SUBRATA NAYAK VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /333 /2024 ()	
516	D-ABLAPL/27446/2024	STATE OF ODISHA SANTOSH KUMAR MUDULI VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /396 /2024 ()	
517	D-ABLAPL/27448/2024	STATE OF ODISHA SATYABRATA MAHAPATRA VS	SALAUDDIN KHAN VS	// / /0 ()	
518	D-ABLAPL/27449/2024	STATE OF ODISHA BIJAYA BHUYAN @ GAIN VS	AMITAV TRIPATHY VS	// ODAGAON /224 /2024 ()	
519	D-ABLAPL/27451/2024	STATE OF ODISHA BABULI JENA VS	BIDESHI KUMAR GHADAI VS	// BADAMBADI /208 /2024 ()	
520	D-ABLAPL/27454/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH /316 /2024 ()	
521	D-ABLAPL/27465/2024	STATE OF ODISHA AJIT MALLIK VS	AMULYA RATNA PANDA VS	// MANGALPUR /226 /2021 ()	
		STATE OF ODISHA		//	

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522	D-ABLAPL/27468/2024	UPENDRA JENA @ RUPEI JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /201 /2024 () //	
523	D-ABLAPL/27470/2024	PRAMOD JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /201 /2024 () //	
524	D-ABLAPL/27476/2024	JYOTIRANJAN NAYAK @ BHAGU NAYAK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BONTH /155 /2024 () //	
525	D-ABLAPL/27479/2024	MANGULU @ MD ARBAJ VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA SADAR /50 /2022 () //	
526	D-ABLAPL/27481/2024	JASBIR DANEAL PAUL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /197 /2024 () //	
527	D-ABLAPL/27482/2024	BIDHAN KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /197 /2024 () //	
528	D-ABLAPL/27484/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
529	D-ABLAPL/27486/2024	RANJAN SAMANTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /229 /2024 () //	
530	D-ABLAPL/27488/2024	DEBENDRA JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KEONJHAR TOWN /412 /2024 () //	
531	D-ABLAPL/27491/2024	DINABANDHU BALA @ DINABANDHU BAL VS STATE OF ODISHA	GOURAV MOHANTY VS	KHAIRA /58 /2024 () //	
532	D-ABLAPL/27494/2024	JAGANNATH BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	NIALI /324 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :10/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	PRAFULLA KUMAR RATH	15/2024
2	D-ARBA/37096/2024 ARBA/ /	MAMATA ROUT MP	JEEVANJYOTI MOHANTY	27/2024
3	D-WPC(OA)/1842/2015 WPC(OA)/1842/2015	ANANDA CHANDRA SUBUDHI MP		33/2024
4	D-WPC(OA)/486/2017 WPC(OA)/486/2017	SATYA NARAYAN KAR MP		34/2024
5	D-CRLMA/27328/2024 CRLMA/ /	SURENDRA NATH SETHI MP	BIKRAM KESHARI MOHANTY	50/2024
6	D-WPC(OAC)/2431/2017 WPC(OAC)/2431/2017	NITYANANDA MANDAL MP		74/2024
7	D-CRP/835/2024 CRP/1/2024	SARBESWAR SETHI MP	UMA CHARAN MISHRA	75/2024
8	D-TRP(C)/39347/2024 TRP(C)/ /	ROJALIN DAS MP	MANAS KUMAR CHAND	283/2024
9	D-LAA/46/2022 LAA/46/2022	PURNA CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	311/2024
10	D-RVWPET/35147/2024 RVWPET/ /	SURENDRA KUMAR SAHOO MP	DWARIKA PRASAD MOHANTY	314/2024
11	D-RVWPET/35744/2024 RVWPET/ /	SANATAN DIXIT MP	DWARIKA PRASAD MOHANTY	315/2024
12	D-RVWPET/34425/2024 RVWPET/ /	EAST COAST RAILWAY CHIEF ENGINEER, MP	DHULAKESWAR SAHU, C.G.C	316/2024
13	D-CMAPL/37304/2024 CMAPL/ /	SUBASH CHANDRA SAHU MP	RANJAN KUMAR NAYAK	384/2024
14	D-CMAPL/39127/2024 CMAPL/ /	BISHNU PRASAD BISOYI MP	ADV.	385/2024
15	D-CMAPL/39127/2024 CMAPL/ /	BISHNU PRASAD BISOYI MP	ADV.	386/2024
16	D-CMAPL/38865/2024 CMAPL/ /	SUBASH SETHI MP	ADV.	387/2024
17	D-CMAPL/37592/2024 CMAPL/ /	EXECUTIVE ENGINEER(ELECT.),TPCODL, MP	BBSKA KUMAR DASH	388/2024
18	D-CMAPL/39251/2024 CMAPL/ /	SURYA KANTA RAY MP	SWETALANA DAS	389/2024
19	D-CMAPL/39260/2024 CMAPL/ /	SOUDAMINI PAL MP	DR. SUJATA DASH	390/2024
20	D-CMAPL/39271/2024 CMAPL/ /	KUMUDA BHUJABAL MP	JAGAJIBAN PRADHAN	391/2024
21	D-RPFAM/20578/2024 RPFAM/137/2024	ABHILASH MISHRA MP	PRATYUSHA NAIDU	392/2024
22	D-CMAPL/39292/2024 CMAPL/ /	GAGAN BIHARI MOHANTY MP	JAGAJIBAN PRADHAN	392/2024
23	D-CMAPL/20532/2024 CMAPL/174/2024	SOURAV SEKHAR BEHERA MP	IN PERSON	393/2024
24	D-MATA/39037/2024 MATA/ /	MADHURI GANTHA @ BIDIKA MP	ARUN KUMAR MISHRA	414/2024
25	D-MATA/39037/2024 MATA/ /	MADHURI GANTHA @ BIDIKA MP	ARUN KUMAR MISHRA	415/2024
26	D-MATA/39037/2024	MADHURI GANTHA @ BIDIKA	ARUN KUMAR MISHRA	

	MATA/ /	MP		416/2024
27	D-MATA/39037/2024	MADHURI GANTHA @ BIDIKA	ARUN KUMAR MISHRA	
	MATA/ /	MP		417/2024
28	D-MATA/39337/2024	TAPASWINI PALEI @ BARIK	SWARUP KUMAR PATNAIK	
	MATA/ /	MP		418/2024
29	D-MATA/39363/2024	SUMIT PATRA	TRILOCHAN PANIGRAHI	
	MATA/ /	MP		419/2024
30	D-CONTC/39224/2024	GIRIDHARI PATTNAYAK	BIKRAM KESHARI MOHANTY	
	CONTC/ /	MP		420/2024
31	D-MATA/39363/2024	SUMIT PATRA	TRILOCHAN PANIGRAHI	
	MATA/ /	MP		420/2024
32	D-FAO/38619/2024	ALEKHA CHANDRA MOHANTY	UMESH CHANDRA PATNAIK	
	FAO/ /	MP		800/2024
33	D-FAO/37121/2024	UPENDRA KUMAR MOHAPATRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	FAO/429/2024	MP		801/2024
34	D-FAO/38610/2024	ORIENTAL INSURANCE COMPANY LTD.,	BIBEDITA MOHANTY	
	FAO/ /	MP		802/2024
35	D-FAO/308/2021	SOBHAGINI PUTEL	DEBASISH PATNAIK	
	FAO/308/2021	MP		803/2024
36	D-FAO/39282/2024	THE DIVISIONAL MANAGER, T.P. CELL, MISSOURI NATIONAL INSURANCE CO. LTD.,	BBSR	
	FAO/ /	MP		804/2024
37	D-CRLREV/27277/2024	PRADEEP KUMAR PATRA	BUDHIRAM DAS	
	CRLREV/ /	MP		804/2024
38	D-FAO/39289/2024	THE DIVISIONAL MANAGER, T.P. CELL, MISSOURI NATIONAL INSURANCE CO. LTD.,	BBSR	
	FAO/ /	MP		805/2024
39	D-CRLREV/16938/2024	SANKALPA MOHANTY	PRAVAT KUMAR MOHANTY	
	CRLREV/301/2024	MP		805/2024
40	D-FAO/39343/2024	PRANAB KUMAR KUANR	K.K.SWAIN	
	FAO/ /	MP		806/2024
41	D-CRLREV/27441/2024	SUBHRAJYOTI SAHOO	SAMVIT MOHANTY	
	CRLREV/ /	MP		806/2024
42	D-CRLREV/27452/2024	JITENDRIYA BAHADUR	PABITRA KUMAR NAYAK	
	CRLREV/ /	MP		807/2024
43	D-SA/35/2001	JADUNATH ROUT	M/S.SAMARESWAR MOHANTY,M/S.PABITRA KU. NAYAK,H.B.DASH,	
	SA/35/2001	MP		821/2024
44	D-SA/186/1998	NURUN		
	SA/186/1998	MP		822/2024
45	D-RSA/523/2023	DEBASHISHA HOTA		
	RSA/523/2023	MP		1052/2024
46	D-RSA/14927/2024	BAISHNAB CHARAN MOHAPATRA	SANJEEV UDGATA	
	RSA/88/2024	MP		1053/2024
47	D-RSA/499/2016	DIBAKAR SAHOO	M/S.MAHESWAR MOHANTY	
	RSA/499/2016	MP		1054/2024
48	D-RSA/499/2016	DIBAKAR SAHOO	M/S.MAHESWAR MOHANTY	
	RSA/499/2016	MP		1055/2024
49	D-RSA/499/2016	DIBAKAR SAHOO	M/S.MAHESWAR MOHANTY	
	RSA/499/2016	MP		1056/2024
50	D-RSA/173/2003	MANGAL MAJHI	M/S.P.R.BARIK	
	RSA/173/2003	MP		1057/2024
51	D-RSA/173/2003	MANGAL MAJHI	M/S.P.R.BARIK	
	RSA/173/2003	MP		1058/2024
52	D-RSA/173/2003	MANGAL MAJHI	M/S.P.R.BARIK	
	RSA/173/2003	MP		1059/2024
53	D-RSA/34104/2024	CHABALU RAM KRISHNA @ CH RAMA KRISHNA @ MISHRA		
	RSA/281/2024	MP		1060/2024
54	D-RSA/249/2023	BABULI @ ARABINDA SAHOO	HRUDANANDA MOHAPATRA	
	RSA/249/2023	MP		1061/2024
55	D-RSA/38038/2024	SUSANT KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.)	
	RSA/ /	MP		1062/2024
56	D-RSA/38038/2024	SUSANT KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.)	
	RSA/ /	MP		1063/2024
57	D-RSA/34616/2024	KUMUDINI BHAISAL	SHAMBHU CHARAN NATH SHARMA	
	RSA/ /	MP		1064/2024

58	D-RSA/39312/2024 RSA/ /	SAUMITRA KUMAR SAHU MP	LALITENDU MISHRA	1065/2024
59	D-CMP/29532/2024 CMP/789/2024	JAYANTA KUMAR BARIK MP	KSHIROD KUMAR ROUT	1088/2024
60	D-CMP/11457/2024 CMP/234/2024	PRAMILA SAMANTRAY MP	M/S.AJIT CH.MOHAPATRA, A.K.PANDA, B.K.PANDA	1089/2024
61	D-CMP/597/2020 CMP/597/2020	SURENDRA KUMAR NAYAK MP	MAHESWAR MOHANTY	1090/2024
62	D-CMP/597/2020 CMP/597/2020	SURENDRA KUMAR NAYAK MP	MAHESWAR MOHANTY	1091/2024
63	D-CMP/597/2020 CMP/597/2020	SURENDRA KUMAR NAYAK MP	MAHESWAR MOHANTY	1092/2024
64	D-CMP/39201/2024 CMP/ /	JATU SAHU MP	BRAHMANANDA TRIPATHY	1093/2024
65	D-CMP/37827/2024 CMP/ /	SHREE SHREE BABA KAPILESWAR DEV, MP	PRABHAKANANDA BHUYAN	1094/2024
66	D-CMP/39231/2024 CMP/ /	BASANTA BEHERA @ BASANTA KUMAR MP	DEBIPRASAD BOSE	1095/2024
67	D-CMP/38719/2024 CMP/1007/2024	INDUSIND BANK LTD., BBSR MP	SUPRATIK ACHARYA	1096/2024
68	D-CMP/39228/2024 CMP/ /	BISWANATH DALAI MP	AMITAV TRIPATHY	1097/2024
69	D-CMP/939/2023 CMP/939/2023	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD., BBSR MP		1097/2024
70	D-CMP/39316/2024 CMP/ /	BISWANATH DALAI MP	AMITAV TRIPATHY	1098/2024
71	D-CMP/39315/2024 CMP/ /	DAMAYANTI PANDA MP	SATYA PRAKASH MAHAPATRA	1099/2024
72	D-BLAPL/8746/2023 BLAPL/8746/2023	AAMIR KHAN MP	DEVASHIS PANDA	1174/2024
73	D-BLAPL/17884/2024 BLAPL/6165/2024	MUNA DORA MP	PRATYUSHA NAIDU	1175/2024
74	D-BLAPL/26408/2024 BLAPL/8909/2024	PURENDRA KUMAR SETHY MP	RATIKANTA MOHAPATRA	1176/2024
75	D-BLAPL/2568/2022 BLAPL/2568/2022	FIROZ KHAN MP	ADITI HOTA	1177/2024
76	D-BLAPL/22796/2024 BLAPL/7752/2024	PRABIN BALIRAM LOKHANDE MP		1178/2024
77	D-BLAPL/26642/2024 BLAPL/9022/2024	TULU @ JANMEJAYA NANDA PANIGRAHIMANAS KUMAR CHAND MP		1179/2024
78	D-BLAPL/12436/2024 BLAPL/4271/2024	DEBENDRA @ MILAN PATRA MP	BIKASH KUMAR DASH,M/S. ASHOK SAHOO , R.K. SARANGI	1180/2024
79	D-ABLAPL/21104/2024 ABLAPL/7758/2024	RAMAKANTA MAHARANA MP	BISWAJIT MOHAPATRA	1865/2024
80	D-ABLAPL/3672/2023 ABLAPL/3672/2023	SK. NAIM MP		1866/2024
81	D-ABLAPL/4323/2024 ABLAPL/1925/2024	SARAT BEHERA MP	AVIRAM PATRA	1867/2024
82	D-ABLAPL/3928/2023 ABLAPL/3928/2023	MALATI GIRI MP		1868/2024
83	D-ABLAPL/26233/2024 ABLAPL/9582/2024	ANANTA CHARAN MALLIK @ ANANTA MALIK MP		1869/2024
84	D-ABLAPL/21744/2024 ABLAPL/7939/2024	AKHAYA KUMAR NAYAK MP		1870/2024
85	D-ABLAPL/21747/2024 ABLAPL/7942/2024	AKHAYA KUMAR NAYAK MP		1871/2024
86	D-ABLAPL/21743/2024 ABLAPL/7984/2024	AKHAYA KUMAR NAYAK MP		1872/2024
87	D-ABLAPL/23619/2024 ABLAPL/8629/2024	SARASWATI TANTI MP		1873/2024
88	D-ABLAPL/17468/2024 ABLAPL/6089/2024	TRILOCHAN PATTNAIK MP		1874/2024
89	D-ABLAPL/25011/2024	SUSANT KUMAR SAHOO		

	ABLAPL/9505/2024	MP		1875/2024
90	D-ABLAPL/7291/2021	SAMBHU MUKHI		
	ABLAPL/7291/2021	MP		1876/2024
91	D-ABLAPL/23038/2024	ASHOK KUMAR PATTANAİK		
	ABLAPL/8517/2024	MP		1877/2024
92	D-ABLAPL/21648/2024	JATIA MALİK		
	ABLAPL/7868/2024	MP		1878/2024
93	D-ABLAPL/21645/2024	BHAGABAN MALİK		
	ABLAPL/7780/2024	MP		1879/2024
94	D-ABLAPL/25385/2024	SYED ZAHİD	ASWINI KUMAR DASH	
	ABLAPL/9246/2024	MP		1880/2024
95	D-ABLAPL/17521/2024	RAJESH DAS		
	ABLAPL/6113/2024	MP		1881/2024
96	D-ABLAPL/6340/2020	BUDHA BEHERA @ ALOK RANJAN BEHERA		
	ABLAPL/6340/2020	MP		1882/2024
97	D-ABLAPL/23947/2024	BABA @ RAJEENDRA NAYAK		
	ABLAPL/8742/2024	MP		1883/2024
98	D-ABLAPL/10209/2023	KHIROD JENA		
	ABLAPL/10209/2023	MP		1884/2024
99	D-ABLAPL/11741/2024	SILAN SWAIN		
	ABLAPL/4254/2024	MP		1885/2024
100	D-ABLAPL/23111/2024	BHUBANESWAR SAHU @ BHUTESWAR SAHU		
	ABLAPL/8413/2024	MP		1886/2024
101	D-ABLAPL/18549/2024	PUNGI HANSDA		
	ABLAPL/6811/2024	MP		1887/2024
102	D-ABLAPL/19657/2024	RAGHUBİR SINGH		
	ABLAPL/7685/2024	MP		1888/2024
103	D-ABLAPL/21466/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROU TRAY	
	ABLAPL/7728/2024	MP		1889/2024
104	D-ABLAPL/21642/2024	RAKSHYAK BEHERA@RAKSHYA BEHERA	PRASANTA KUMAR ROU TRAY	
	ABLAPL/7777/2024	MP		1890/2024
105	D-ABLAPL/7067/2020	SUSANTA KUMAR DAS		
	ABLAPL/7067/2020	MP		1891/2024
106	D-ABLAPL/25836/2024	AMAR BIJAY SETHI	SOUBHAGYA KUMAR DASH	
	ABLAPL/9502/2024	MP		1892/2024
107	D-ABLAPL/25319/2024	SHIBU NAIK		
	ABLAPL/9248/2024	MP		1893/2024
108	D-ABLAPL/20944/2024	KESHAB ROUT		
	ABLAPL/7525/2024	MP		1894/2024
109	D-ABLAPL/22084/2024	DURGAMADHAB PANIGRAHI	RAJENDRA NARAYAN ROUT	
	ABLAPL/8071/2024	MP		1895/2024
110	D-MACA/39101/2024	SUPHALA MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2077/2024
111	D-MACA/39102/2024	R.M., ORIENTAL INSURANCE CO.LTD.,KHURDIA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2078/2024
112	D-MACA/39102/2024	R.M., ORIENTAL INSURANCE CO.LTD.,KHURDIA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2079/2024
113	D-MACA/39106/2024	HEMANT KUMAR DASH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2080/2024
114	D-MACA/762/2019	K. AMOJI READY	BIRANCHI NARAYAN RATH	
	MACA/762/2019	MP		2081/2024
115	D-MACA/677/2019	MANJU MAHAKUDA	BIRANCHI NARAYAN RATH	
	MACA/677/2019	MP		2082/2024
116	D-MACA/763/2019	KRUSHNA CH.PADHY	BIRANCHI NARAYAN RATH	
	MACA/763/2019	MP		2083/2024
117	D-MACA/7/2020	KAMALA BEHERA	BIRANCHI NARAYAN RATH	
	MACA/7/2020	MP		2084/2024
118	D-MACA/8/2020	LAXMI BEHERA	BIRANCHI NARAYAN RATH	
	MACA/8/2020	MP		2085/2024
119	D-MACA/547/2019	TANU JENA	BIRANCHI NARAYAN RATH	
	MACA/547/2019	MP		2086/2024
120	D-MACA/533/2019	CHITTARANJAN MOHAPATRA	BIRANCHI NARAYAN RATH	
	MACA/533/2019	MP		2087/2024

121	D-MACA/39116/2024 MACA/ /	JAGANNATH BEHERA MP	PRASANNA KUMAR MISHRA	2088/2024
122	D-MACA/885/2019 MACA/885/2019	MALATI BALIYARSINGH MP	BIRANCHI NARAYAN RATH	2089/2024
123	D-MACA/579/2019 MACA/579/2019	S. LACHHAMMA REDDY MP	BINAYA KUMAR MOHANTY	2090/2024
124	D-MACA/992/2019 MACA/992/2019	BISHNU CH.BEHERA MP	BINAYAK PR.MOHANTY	2091/2024
125	D-MACA/990/2019 MACA/990/2019	HEMANT KUMAR MOHAPATRA MP	BINAYAK PR.MOHANTY	2092/2024
126	D-MACA/989/2019 MACA/989/2019	BHIKARI PALEI MP	BINAYAK PR.MOHANTY	2093/2024
127	D-MACA/993/2019 MACA/993/2019	SUSAMA BEHERA MP	BINAYAK PR.MOHANTY	2094/2024
128	D-MACA/991/2019 MACA/991/2019	BISHNU CH.BEHERA MP	BINAYAK PR.MOHANTY	2095/2024
129	D-MACA/985/2019 MACA/985/2019	DOMI PATRA MP	BINAYAK PR. MOHANTY	2096/2024
130	D-MACA/976/2019 MACA/976/2019	RANJIT KU.SWAIN MP	B.N.SAMANTARAY	2097/2024
131	D-MACA/34401/2024 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. MP	AND PRAKASHLA	2098/2024
132	D-MACA/34636/2024 MACA/ /	LEGAL MANAGER, M/S. ROYAL SUNDARAM MP	ALLIANCE INSURANCE COMPANY LTD.	2099/2024
133	D-MACA/34404/2024 MACA/ /	M/S SRIRAM GENERAL INSURANCE CO.L MP	T.UBISH DASH	2100/2024
134	D-MACA/39176/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD MP	PRAKASH KUMAR MOHANTY	2101/2024
135	D-MACA/39176/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD MP	PRAKASH KUMAR MOHANTY	2102/2024
136	D-MACA/39189/2024 MACA/ /	SR.D.M., M/S NATIONAL INSURANCE CO.L MP	PRAKASH KUMAR MOHANTY	2103/2024
137	D-MACA/39189/2024 MACA/ /	SR.D.M., M/S NATIONAL INSURANCE CO.L MP	PRAKASH KUMAR MOHANTY	2104/2024
138	D-MACA/363/2023 MACA/363/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE MP	INSURANCE CO. LTD.	2105/2024
139	D-MACA/364/2023 MACA/364/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE MP	INSURANCE CO. LTD.	2106/2024
140	D-MACA/365/2023 MACA/365/2023	MANAGER, M/S. ROYAL SUNDRAM ALLIANCE MP	INSURANCE CO. LTD.	2107/2024
141	D-MACA/366/2023 MACA/366/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE MP	INSURANCE CO. LTD.	2108/2024
142	D-MACA/39227/2024 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	NEBEDITA MOHANTY	2109/2024
143	D-MACA/39227/2024 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	NEBEDITA MOHANTY	2110/2024
144	D-MACA/373/2023 MACA/373/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE MP	INSURANCE CO. LTD.	2111/2024
145	D-MACA/374/2023 MACA/374/2023	MANAGER, M/S. ROYAL SUNDARAM G.I. CO. MP	DAVIDALI KHAN	2112/2024
146	D-MACA/39299/2024 MACA/ /	M/S. CHOLAMANDALAM, M/S. GENERAL MP	INSURANCE CO. LTD., BBSR	2113/2024
147	D-CRLA/6326/2024 CRLA/278/2024	KUNA @ SAROJ KUMAR NAYAK MP	BIBHUTI RANJAN MOHANTY	2260/2024
148	D-CRLA/27278/2024 CRLA/ /	DASARI KALEKA MP	CHANDRAKANTA NAYAK	2261/2024
149	D-CRLA/27278/2024 CRLA/ /	DASARI KALEKA MP	CHANDRAKANTA NAYAK	2262/2024
150	D-CRLA/27278/2024 CRLA/ /	DASARI KALEKA MP	CHANDRAKANTA NAYAK	2263/2024
151	D-CRLA/27378/2024 CRLA/ /	SUMANTA PRADHAN MP	SURYAKANTA DWIBEDI	2264/2024
152	D-CRLA/27378/2024	SUMANTA PRADHAN	SURYAKANTA DWIBEDI	

	CRLA/ /	MP		2265/2024
153	D-CRLA/27394/2024	RANJIT BANARA @ PANDA	JAYAKRISHNA MOHAPATRA	
	CRLA/ /	MP		2266/2024
154	D-CRLA/27394/2024	RANJIT BANARA @ PANDA	JAYAKRISHNA MOHAPATRA	
	CRLA/ /	MP		2267/2024
155	D-CRLA/1237/2022	SIPU@MANOJ PATRA	PARTHA SARATHI DAS	
	CRLA/1237/2022	MP		2268/2024
156	D-CRLA/27455/2024	KUMAR JENA	BIKRAM CHANDRA GHADAI	
	CRLA/ /	MP		2269/2024
157	D-CRLA/27455/2024	KUMAR JENA	BIKRAM CHANDRA GHADAI	
	CRLA/ /	MP		2270/2024
158	D-CRLA/27455/2024	KUMAR JENA	BIKRAM CHANDRA GHADAI	
	CRLA/ /	MP		2271/2024
159	D-CRLA/27458/2024	MALAY KUMAR BARIK	BISWAJIT NAYAK	
	CRLA/ /	MP		2272/2024
160	D-CRLA/27458/2024	MALAY KUMAR BARIK	BISWAJIT NAYAK	
	CRLA/ /	MP		2273/2024
161	D-CRLA/27462/2024	BABINI MALLIK	DEBASNAN DAS	
	CRLA/ /	MP		2274/2024
162	D-CRLA/27462/2024	BABINI MALLIK	DEBASNAN DAS	
	CRLA/ /	MP		2275/2024
163	D-CRLA/27462/2024	BABINI MALLIK	DEBASNAN DAS	
	CRLA/ /	MP		2276/2024
164	D-CRLA/27485/2024	SANTOSH KUMAR MAHARANA	SHOVAN MISHRA	
	CRLA/ /	MP		2277/2024
165	D-CRLA/27485/2024	SANTOSH KUMAR MAHARANA	SHOVAN MISHRA	
	CRLA/ /	MP		2278/2024
166	D-CRLA/27485/2024	SANTOSH KUMAR MAHARANA	SHOVAN MISHRA	
	CRLA/ /	MP		2279/2024
167	D-CRLMC/27283/2024	BIJAYA KUMAR BISWAL	RAJKUMAR SUTAR	
	CRLMC/ /	MP		2449/2024
168	D-CRLMC/27285/2024	BIJAYA KUMAR BISWAL	RAJKUMAR SUTAR	
	CRLMC/ /	MP		2450/2024
169	D-CRLMC/27294/2024	INDRAMANI SAHOO	HEMENTA KUMAR TRIPATHY	
	CRLMC/ /	MP		2451/2024
170	D-CRLMC/13/2020	NIHAR RANJAN PARIDA	SUSANTA KUMAR DASH, PRASANTA KUMAR SAHOO, G.R. DAS, S K D	
	CRLMC/13/2020	MP		2452/2024
171	D-CRLMC/26949/2024	BUDHIRAM NAYAK	HEMANTA KUMAR MOHANTA	
	CRLMC/ /	MP		2453/2024
172	D-CRLMC/26947/2024	SNEHALATA PRADHAN	HEMANTA KUMAR MOHANTA	
	CRLMC/ /	MP		2454/2024
173	D-CRLMC/27310/2024	LAXMIKANTA PUHAN	GOPAL KRISHNA NAYAK	
	CRLMC/ /	MP		2455/2024
174	D-CRLMC/26949/2024	BUDHIRAM NAYAK	HEMANTA KUMAR MOHANTA	
	CRLMC/ /	MP		2456/2024
175	D-CRLMC/2544/2019	NITYANANDA BARIK	M/S.UMAKANTA MISHRA, MR.S.K.TRIPATHY	
	CRLMC/2544/2019	MP		2457/2024
176	D-CRLMC/26426/2024	RABISANKAR SIKDAR	BHOLANATH SAHA	
	CRLMC/3376/2024	MP		2458/2024
177	D-CRLMC/27363/2024	DURGA MADHAB PANIGRAHI @DURGA	PRASANTA KUMAR MISHRA	
	CRLMC/ /	MP		2459/2024
178	D-CRLMC/27387/2024	DEEPAK BEHERA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		2460/2024
179	D-CRLMC/27398/2024	SWALEHA KHATUN	DAYANIDHI MOHANTY	
	CRLMC/ /	MP		2461/2024
180	D-CRLMC/27471/2024	BIRAJ MOHAN MOHANTY	UMA CHARAN MISHRA	
	CRLMC/ /	MP		2462/2024
181	D-CRLMC/27480/2024	SIBANEE MOHANTY	UMA CHARAN MISHRA	
	CRLMC/ /	MP		2463/2024
182	D-WA/1832/2023	UJJAL MINZ	BHAKTA RANJAN BARIK	
	WA/1832/2023	MP		6601/2024
183	D-WA/39115/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A	
	WA/ /	MP		6602/2024

184	D-WA/39115/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	6603/2024
185	D-WA/39115/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	6604/2024
186	D-WA/39185/2024 WA/ /	DEEPAK KUMAR SAHOO MP	SATYABRATA MOHANTY	6605/2024
187	D-WA/34205/2024 WA/ /	TRANS UNION CIBIL LTD., MUMBAI MP	BAIBASWATA PANIGRAHI	6606/2024
188	D-WA/34205/2024 WA/ /	TRANS UNION CIBIL LTD., MUMBAI MP	BAIBASWATA PANIGRAHI	6607/2024
189	D-WA/39248/2024 WA/ /	M/S.DEV MEDICINES,CUTTACK MP	SATYABRATA MOHANTY (1)	6608/2024
190	D-WA/39248/2024 WA/ /	M/S.DEV MEDICINES,CUTTACK MP	SATYABRATA MOHANTY (1)	6609/2024
191	D-WA/39351/2024 WA/ /	DR.SUSANTA KUMAR DEY MP	SAURAV TIBREWAL	6610/2024
192	D-WA/39355/2024 WA/ /	BIREN KUMAR PANDA MP	DURGESH NARAYAN RATH	6611/2024
193	D-WA/39362/2024 WA/ /	SANJULATA BEHERA MP	MANOJ KUMAR PATI	6612/2024
194	D-WA/39362/2024 WA/ /	SANJULATA BEHERA MP	MANOJ KUMAR PATI	6613/2024
195	D-WA/39364/2024 WA/ /	EXECUTIVE ENGINEER(ELECTRICAL), TPS MP	SOBESH CHANDRA DASH	6614/2024
196	D-WA/39364/2024 WA/ /	EXECUTIVE ENGINEER(ELECTRICAL), TPS MP	SOBESH CHANDRA DASH	6615/2024
197	D-WP(C)/33209/2024 WP(C)/22014/2024	PRASANNA KUMAR DASH MP	AKHYAYA KUMAR MISRA	12078/2024
198	D-WP(C)/39063/2024 WP(C)/ /	ASHISH KUMAR JENA MP	SAILABALA JENA	12079/2024
199	D-WP(C)/35673/2024 WP(C)/20785/2024	SMRUTIREKHA SINHA @ PATTNAIK MP	RANJAN KUMAR ROUT	12080/2024
200	D-WP(C)/39065/2024 WP(C)/22656/2024	PRIYANKA GOUDA MP	SARADA PRASANNA SARANGI	12081/2024
201	D-WP(C)/39066/2024 WP(C)/22661/2024	ARUN KUMAR MAHAKUDA MP	SARADA PRASANNA SARANGI	12082/2024
202	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	12083/2024
203	D-WP(C)/4776/2018 WP(C)/4776/2018	M/S.SAMSUNG INDIA ELECTRONICS PVT. MP	MIDTARUN GULATI ,M/S.MUKESH PANDA	12084/2024
204	D-WP(C)/4776/2018 WP(C)/4776/2018	M/S.SAMSUNG INDIA ELECTRONICS PVT. MP	MIDTARUN GULATI ,M/S.MUKESH PANDA	12085/2024
205	D-WP(C)/22725/2015 WP(C)/22725/2015	M/S.SAMSUNG INDIA ELECTRONICS PVT MP	M/S.MUKESH PANDA	12086/2024
206	D-WP(C)/22725/2015 WP(C)/22725/2015	M/S.SAMSUNG INDIA ELECTRONICS PVT MP	M/S.MUKESH PANDA	12087/2024
207	D-WP(C)/39091/2024 WP(C)/ /	SUKANTI SETHI MP	BIPIN KUMAR NAYAK	12088/2024
208	D-WP(C)/32664/2024 WP(C)/19760/2024	ASHISH BARENYA PARIDA MP		12089/2024
209	D-WP(C)/39098/2024 WP(C)/22659/2024	DINABANDHU SAHOO MP	BIDESH RANJAN BEHERA	12090/2024
210	D-WP(C)/32359/2021 WP(C)/32359/2021	ASHOK KUMAR BEHERA MP	SURENDRA NATH PANDA	12091/2024
211	D-WP(C)/32362/2021 WP(C)/32362/2021	SARAT KUMAR BEHERA MP	SURENDRA NATH PANDA	12092/2024
212	D-WP(C)/32363/2021 WP(C)/32363/2021	BHAGABAN NAYAK MP	SURENDRA NATH PANDA	12093/2024
213	D-WP(C)/39103/2024 WP(C)/ /	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	12094/2024
214	D-WP(C)/37004/2024 WP(C)/21170/2024	SHUBHA DEVI MP	SHANTI PRAKASH MOHANTY	12095/2024
215	D-WP(C)/39104/2024	KANAKA MAHANANDA	BIPLABA P.B. BAHALI	

	WP(C)/22748/2024	MP		12096/2024
216	D-WP(C)/39107/2024 WP(C)/22743/2024	NIRUPAMA BADI MP	BIPLABA P.B. BAHALI	12097/2024
217	D-WP(C)/39108/2024 WP(C)/22751/2024	GURUBARI MAHANANDIA MP	BIPLABA P.B. BAHALI	12098/2024
218	D-WP(C)/39072/2024 WP(C)/ /	ARCHANA PRADHAN MP	SUBRAT KUMAR SAHU	12099/2024
219	D-WP(C)/39109/2024 WP(C)/22690/2024	RATNAKAR SA MP	SWAPNIL ROY	12100/2024
220	D-WP(C)/39113/2024 WP(C)/ /	GENERAL MANAGER , IB VALLEY AREA, MOKESH KUMAR MP	MOKESH KUMAR	12101/2024
221	D-WP(C)/37919/2023 WP(C)/37919/2023	MAHESWAR BISHOI MP	GOUTAM KUMAR ACHARYA	12102/2024
222	D-WP(C)/39129/2024 WP(C)/ /	GENERAL MANGER, IB VALLEY AREA, MOKESH KUMAR MP	MOKESH KUMAR	12103/2024
223	D-WP(C)/39133/2024 WP(C)/22669/2024	SANJAY KUMAR BEHERA MP	SUBHADUTTA ROUSTRAY	12104/2024
224	D-WP(C)/39133/2024 WP(C)/22669/2024	SANJAY KUMAR BEHERA MP	SUBHADUTTA ROUSTRAY	12105/2024
225	D-WP(C)/37806/2024 WP(C)/22114/2024	SAISHREE NAYAK MP		12106/2024
226	D-WP(C)/35323/2024 WP(C)/21608/2024	JITEN KUMAR ROUSTRAY MP		12107/2024
227	D-WP(C)/36964/2024 WP(C)/21760/2024	BISWAJIT AMBIKA PRASAD SAHU MP	ARUN KUMAR PATRA	12108/2024
228	D-WP(C)/15371/2006 WP(C)/15371/2006	DASARATHI SAHU MP	MAHESWAR MOHANTY	12109/2024
229	D-WP(C)/15371/2006 WP(C)/15371/2006	DASARATHI SAHU MP		12110/2024
230	D-WP(C)/39165/2024 WP(C)/ /	JA HARLAL MOHANTY MP	BIRENDRA KUMAR PARDHI	12111/2024
231	D-WP(C)/15371/2006 WP(C)/15371/2006	DASARATHI SAHU MP		12112/2024
232	D-WP(C)/30047/2024 WP(C)/17068/2024	ARUN KUMAR SINGH MP	ASHWINI KUMAR DAS	12113/2024
233	D-WP(C)/30047/2024 WP(C)/17068/2024	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL	12114/2024
234	D-WP(C)/39168/2024 WP(C)/ /	SIMA DUNG DUNG MP	BIBEKANANDA BHUYAN	12115/2024
235	D-WP(C)/39170/2024 WP(C)/ /	KAPILAS INDUSTRIAL TRAINING CENTRE, ANUPANANDA MP	ANUPANANDA GOSWAMY	12116/2024
236	D-WP(C)/39172/2024 WP(C)/ /	BARI INDUSTRIAL TRAINING CENTER, ANUPANANDA MP	ANUPANANDA GOSWAMY	12117/2024
237	D-WP(C)/39174/2024 WP(C)/ /	ORISSA INDUSTRIAL TRAINING CENTRE, ANUPANANDA MP	ANUPANANDA GOSWAMY	12118/2024
238	D-WP(C)/39177/2024 WP(C)/ /	ANIRUDHA DAS MP	RAMDAS ACHARY	12119/2024
239	D-WP(C)/38011/2024 WP(C)/21874/2024	SURESH CHANDRA MISHRA MP		12120/2024
240	D-WP(C)/38012/2024 WP(C)/21876/2024	SANYASI BARAD MP		12121/2024
241	D-WP(C)/38013/2024 WP(C)/21884/2024	SOUDAMINI TRIPATHY MP		12122/2024
242	D-WP(C)/38014/2024 WP(C)/21891/2024	HEMANTA KUMAR NAHAK MP		12123/2024
243	D-WP(C)/38015/2024 WP(C)/21894/2024	DURYODHAN GOUDA MP		12124/2024
244	D-WP(C)/32469/2024 WP(C)/18395/2024	BHANJANI NAIK MP	KISHORE KUMAR MISHRA	12125/2024
245	D-WP(C)/39182/2024 WP(C)/ /	ANANDA CHANDRA BEHERA MP	SAILABALA JENA	12126/2024
246	D-WP(C)/39183/2024 WP(C)/ /	UPENDRA BISOI MP	SAILABALA JENA	12127/2024

247	D-WP(C)/22882/2022 WP(C)/22882/2022	PRAJARANJAN SAMANTARAY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	12128/2024
248	D-WP(C)/39184/2024 WP(C)/ /	INARANI DANDAPAT MP	ANJAN KUMAR BISWAL	12129/2024
249	D-WP(C)/31906/2024 WP(C)/18618/2024	BHAGYA LAXMI MOHANTY MP	BASUDEV BARIK	12130/2024
250	D-WP(C)/39188/2024 WP(C)/22753/2024	GOLAP SAHU MP	ASHOK KUMAR DAS	12131/2024
251	D-WP(C)/39191/2024 WP(C)/22754/2024	AMITA PATNAIK MP	SAIBRATA RATH	12132/2024
252	D-WP(C)/39193/2024 WP(C)/22752/2024	ASHOK KUMAR SETHI MP	SAIBRATA RATH	12133/2024
253	D-WP(C)/39196/2024 WP(C)/ /	KAJAL SATHUA MP	AMITAV TRIPATHY	12134/2024
254	D-WP(C)/30029/2024 WP(C)/17260/2024	THE EXECUTIVE ENGINEER (ELECT) RAY MP	PRASANTA KUMAR TRIPATHY	12135/2024
255	D-WP(C)/39199/2024 WP(C)/22696/2024	AMIYA KUMAR SWAIN MP	RUDRA NARAYAN PARIJA	12136/2024
256	D-WP(C)/39199/2024 WP(C)/22696/2024	AMIYA KUMAR SWAIN MP	RUDRA NARAYAN PARIJA	12137/2024
257	D-WP(C)/39202/2024 WP(C)/ /	ARUNDHATI VIHAR RESIDENTS WELFARE MP	TRUSIA KHERKA	12138/2024
258	D-WP(C)/27039/2024 WP(C)/15349/2024	FACULTY ASSOCIATION, AIIMS, BBSR MP	AMITABH MISHRA	12139/2024
259	D-WP(C)/4932/2024 WP(C)/2531/2024	AKHAYA KUMAR MOHANTY MP	SATYABRATA MOHANTY	12140/2024
260	D-WP(C)/35824/2024 WP(C)/20296/2024	ASHOK JENA MP	SOUMYA MISHRA	12141/2024
261	D-WP(C)/39211/2024 WP(C)/ /	SUBASH CHANDRA SWAIN MP	RUDRA NARAYAN PARIJA	12142/2024
262	D-WP(C)/39212/2024 WP(C)/ /	JANARDAN DEHURY MP	AJIT CH MOHAPATRA	12143/2024
263	D-WP(C)/39213/2024 WP(C)/ /	SKR ITC, JAJAPUR MP	PAMI RATH	12144/2024
264	D-WP(C)/38021/2021 WP(C)/38021/2021	ST. XAVIERS HIGH SCHOOL MP	ALOK KUMAR PANDA	12145/2024
265	D-WP(C)/39218/2024 WP(C)/ /	M/S UTKAL ALUMINA INTERNATIONAL MP	LEERAJA PRASAD TRIPATHY	12146/2024
266	D-WP(C)/39218/2024 WP(C)/ /	M/S UTKAL ALUMINA INTERNATIONAL MP	LEERAJA PRASAD TRIPATHY	12147/2024
267	D-WP(C)/39179/2024 WP(C)/ /	M/S.DURYODHAN SWAIN MP	KSHIROD KUMAR SAHOO	12148/2024
268	D-WP(C)/39230/2024 WP(C)/ /	CHANDAN MOHANTY MP	ANANTA NARAYAN PATTANAYAK	12149/2024
269	D-WP(C)/39180/2024 WP(C)/ /	M/S. DURYODHAN SWAIN MP	KSHIROD KUMAR SAHOO	12150/2024
270	D-WP(C)/39233/2024 WP(C)/ /	AMAR KUMAR SAHU MP	HARIPAD MOHANTY	12151/2024
271	D-WP(C)/26935/2024 WP(C)/16209/2024	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	12152/2024
272	D-WP(C)/39234/2024 WP(C)/ /	JAGDISH PRASAD SAMANTRAY MP	NIHAL RATH	12153/2024
273	D-WP(C)/39236/2024 WP(C)/ /	SIDOINE KENGURUKA MP	DR. SIMANCHALLA RANJIT	12154/2024
274	D-WP(C)/37197/2024 WP(C)/21798/2024	GOPAL CHANDRA SAHU MP	PRABODHA CHANDRA NAYAK	12155/2024
275	D-WP(C)/39237/2024 WP(C)/ /	S.D.O. ELECTRICAL, SAMBALPUR ELECTRICITY MP	PRASANTA KUMAR TRIPATHY	12156/2024
276	D-WP(C)/39239/2024 WP(C)/ /	ESO, SAHASPUR, TPWODL, SAMBALPUR MP	PRASANTA KUMAR TRIPATHY	12157/2024
277	D-WP(C)/38615/2023 WP(C)/38615/2023	UPASANA RATH @ AADYA UPASANA MP	DAYANIDHI MISHRA	12158/2024
278	D-WP(C)/39240/2024	THE S.D.O-II, DHANUPALI, SEED, TPWODL, SAMBALPUR	PRASANTA KUMAR TRIPATHY	

	WP(C)/ /	MP		12159/2024
279	D-WP(C)/31135/2024 WP(C)/18534/2024	NAYAK BEHERA MP	PRONoy MOHANTY	12160/2024
280	D-WP(C)/38498/2024 WP(C)/22536/2024	PRAFULLA KUMAR NAYAK MP	PRATAP CHANDRA MOHAPATRA	12161/2024
281	D-WP(C)/39244/2024 WP(C)/ /	DHANESWAR MOHANTA MP	ASHOK KUMAR SARANGI	12162/2024
282	D-WP(C)/39246/2024 WP(C)/ /	SANJAYA KUMAR KAR MP	SAILABALA JENA	12163/2024
283	D-WP(C)/3066/2021 WP(C)/3066/2021	AJAY KUMAR DAS MP	SURYA NARAYAN PATNAIK	12164/2024
284	D-WP(C)/39245/2024 WP(C)/ /	M/S. S.K.MOHAPATRA, CUTTACK MP	LALATENDU SAMANTARAY	12165/2024
285	D-WP(C)/19817/2021 WP(C)/19817/2021	AKSHAYA KUMAR NAYAK MP	SADASIVA PATRA 1	12166/2024
286	D-WP(C)/39247/2024 WP(C)/ /	RAM PRASAD PATRO MP	SUBASH CHANDRA PRADHAN	12167/2024
287	D-WP(C)/39250/2024 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	12168/2024
288	D-WP(C)/39254/2024 WP(C)/ /	GUDLA SATISH MP	ANKITA MUKHERJI	12169/2024
289	D-WP(C)/39256/2024 WP(C)/ /	ARJOON CHARAN SIA MP	SIDHESWAR MALLIK	12170/2024
290	D-WP(C)/39257/2024 WP(C)/ /	BIGYAN KUMAR SWAIN MP	SIDHESWAR MALLIK	12171/2024
291	D-WP(C)/39262/2024 WP(C)/ /	AKSHAYA KUMAR SAHOO @ AKHAYA KESAVAN MP	SOU MYA RANJAN MOHANTY	12172/2024
292	D-WP(C)/39263/2024 WP(C)/ /	RAJMOHAN SENAPATI MP	SIDHESWAR MALLIK	12173/2024
293	D-WP(C)/39265/2024 WP(C)/ /	BISWARANJAN BARAL MP	SOU MYA RANJAN MOHANTY	12174/2024
294	D-WP(C)/39267/2024 WP(C)/ /	MUKESH CHANDRA SAHOO MP	SOU MYA RANJAN MOHANTY	12175/2024
295	D-WP(C)/39270/2024 WP(C)/ /	HARAPRASAD BISOYI MP	BAIDHAR SAHOO	12176/2024
296	D-WP(C)/39275/2024 WP(C)/ /	SUSHIL KUMAR BISWAL MP	SOU MYA RANJAN MOHANTY	12177/2024
297	D-WP(C)/39279/2024 WP(C)/ /	SUBASH MOHANTY MP	SABITA RANJAN PATNAIK	12178/2024
298	D-WP(C)/28109/2024 WP(C)/16270/2024	DURYODHAN SAHOO MP	NIRANJAN PANDA	12179/2024
299	D-WP(C)/39294/2024 WP(C)/ /	NALINI BEHERA MP	GOPAL AGARWAL	12180/2024
300	D-WP(C)/35531/2024 WP(C)/20771/2024	BALARAM SAHOO MP	JITENDRA KUMAR LENKA	12181/2024
301	D-WP(C)/27135/2024 WP(C)/16158/2024	M/S ANUPAMA ENTERPRISE, JAJPUR MP	BHABANI SANKAR DAS	12182/2024
302	D-WP(C)/32767/2024 WP(C)/18255/2024	HAREKRUSHNA DASH MP	BANSHIDHAR SATAPATHY	12183/2024
303	D-WP(C)/32763/2024 WP(C)/18263/2024	DHIRENDRA KUMAR MOHANTY MP	BANSHIDHAR SATAPATHY	12184/2024
304	D-WP(C)/32760/2024 WP(C)/18267/2024	RATIKANTA DAS MP	BANSHIDHAR SATAPATHY	12185/2024
305	D-WP(C)/33018/2024 WP(C)/18556/2024	BATAKRUSHNA MUDULI MP	BANSHIDHAR SATAPATHY	12186/2024
306	D-WP(C)/39311/2024 WP(C)/ /	MANORAMA INDUSTRIAL TRAINING CENTRE MP	SREJAN KUMAR DAS	12187/2024
307	D-WP(C)/39314/2024 WP(C)/ /	MATA BAISHNO DEVI INDUSTRIAL TRAINING CENTRE MP	SANJAY KUMAR DAS	12188/2024
308	D-WP(C)/39321/2024 WP(C)/ /	PREMNATH SAHU MP	ITISHREE TRIPATHY	12189/2024
309	D-WP(C)/39325/2024 WP(C)/ /	RAJKISHORE MISHRA MP	JANAKI KANTA MAHAPATRA	12190/2024

310	D-WP(C)/39328/2024 WP(C)/ /	PRABHAT KUMAR CHOUDHURY MP	BIBHUTI BHUSAN SWAIN	12191/2024
311	D-WP(C)/39341/2024 WP(C)/ /	DAYANIDHI DAS MP	JANAKI KANTA MAHAPATRA	12192/2024
312	D-WP(C)/29160/2024 WP(C)/17031/2024	BHARAT PADHIALI MP		12193/2024
313	D-WP(C)/39340/2024 WP(C)/ /	SHARATH NAG RAHULA MP	SANJIB KUMAR BHANJADEO	12194/2024
314	D-WP(C)/39349/2024 WP(C)/ /	SAILABALA JENA MP	UMA CHARAN MISHRA	12195/2024